

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF JUNE-2019

DATE OF HEARING 10.06.2019

| Sr. No. | Application /R. T. M. No. | Opp./Rect. No. | Name of Parties | Time |
|---------|---------------------------|------------------------|--|------------|
| 1 | 653764/24 | Opp. No. AMD-108603 | M/s. Bansi Sarees, Surat / M/s. Superfastaction Registration Service, Surat V/s M/s. Bansi Art & Print Pvt. Ltd., Surat / M/s. Arjun T. Bhagat & Co., Mumbai | 11.00 a.m. |
| 2 | 883604/05 | Opp. No. AMD-229439 | M/s. Genetic Pharma, Vadodara / M/s. H. K. Acharya & Company, Ahmedabad V/s M/s. Aristo Pharmaceuticals Limited, Mumbai / M/s. R. R. Shah & Co., Ahmedabad | 11.00 a.m. |
| 3 | 760857/05 | Opp. No. AMD-195311 | Arjun T. Bhagat & Co., Mumbai / Eldee Herbocare Private Limited, Rajkot V/s International Trade Marks Bureau, Mumbai / Elder Pharmaceuticals Ltd., Mumbai | 11.00 a.m. |
| 4 | 538606/03 | Opp. No. AMD-51997 | M/s. R. R. shah & Co., Ahmedabad / M/s. Hema Laboratories Pvt. Ltd., Surendranagar V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Limited, Mumbai | 11.00 a.m. |
| 5 | 985996/12 | Opp. No. AMD-221438 | D. Ashok Soni, Jodhpur / Bharatlal Nagar, Jodhpur V/s | 11.00 a.m. |

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| | | | S. M. Gupta & Co., Delhi / Bombay Industrial Corporation, Delhi | |
| 6 | 742060/03 | Opp. No. AMD-109917 | Trade Mark Registration Services, Jaipur / Rajesh Industries, Jaipur V/s Anand & Anand, New Delhi / Hindustan Lever Limited, Bombay | 11.00 a.m. |
| 7 | 997711/34 | Opp. No. AMD-167689 | Indo Overseas Trade Marks Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s R. K. Dewan & Co., Mumbai / H. I. Tamboli & Co., Maharashtra | 11.00 a.m. |
| 8 | 568613/24 | Opp. No. AMD-183496 | Rajendra H. Bhansali, Ahmedabad / Lal Chand, Jasol (Raj.) V/s Jasani & Co., Rajkot / Malani Sales Agency, Barmer | 11.00 a.m. |
| 9 | 980119/07 | Opp. No. AMD-135196 | J. T. Trivedi & Associates, Ahmedabad / Saumil Sureshchandra Vakil, Ahmedabad V/s A.R. Shah & Co., Ahmedabad / Mehul Sales Corporation, Ahmedabad | 11.00 a.m. |
| 10 | 886943/29 | Opp. No. AMD-711227 | Shree Jagdish Namkins Pvt. Ltd., Vadodara V/s Pinakin Belani, Ahmedabad / Shree Jagdish Sweet & Farsan, Vadodara | 11.00 a.m. |
| 11 | 699267/05 | Opp. No. AMD-199037 | Manjula Raval, Ahmedabad / Mr. Upendrakumar Bachubhai Patel, Ahmedabad V/s Glenmark Pharmaceuticals Ltd., Mumbai | 11.00 a.m. |
| 12 | 967750/24 | Opp. No. AMD-227634 | Superfastaction Regn. Service, Surat / Mahindra Paul Omprakash Dingra, Surat | 11.00 a.m. |

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| | | | V/s Trade Mark Protec Company, New Delhi / Three-N-Products Pvt. Ltd., New Delhi | |
| 13 | 980130/03 | Opp. No. AMD-229616 | H. K. Acharya & Company, Ahmedabad / Rajendra Kumar Shival Shah, Tharad V/s Y. J. Trivedi & Co., Ahmedabad / Nirma Limited, Ahmedabad | 11.00 a.m. |
| 14 | 610971/05 | Opp. No. AMD-720718 | K. C. Patel & Co., Ahmedabad / Popatlal Jivabhai Patel, Rajkot V/s Shruti K Shah, Ahmedabad / Medely Pharmaceuticals Limited, Mumbai | 11.00 a.m. |
| 15 | 982814/19 | Opp. No. AMD-225942 | Tradesafe, Jamnagar / Pankajkumar R. Patel, Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Rajesh Lime Products, Ahmedabad | 11.00 a.m. |
| 16 | 989307/05 | Opp. No. AMD-144888 | Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s Suresh M. Upadhyaya, Ahmedabad / Zydus Pharmaceuticals Ltd., Ahmedabad | 11.00 a.m. |
| 17 | 989307/05 | Opp. No. AMD-150900 | Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s Remfry & Sagar, Gurgaon | 11.00 a.m. |
| 18 | 772951/31 | Opp. No. AMD-726734 | J. T. Trivedi & Associates, Ahmedabad / Shree Gaytri Sing Chana Centre, Himmatnagar V/s Y. J. Trivedi & Co., Ahmedabad / Rahimbhai Rehmanbhai, Ahmedabad | 11.00 a.m. |

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| 19 | 727020/09 | Opp. No. AMD-190555 | Tradesafe, Jamnagar / Ramesh Prabhudas Budh, Jamnagar V/s Madamser & Co., New Delhi / Avon Cycles Limited, Ludhiana | 11.00 a.m. |
| 20 | 1062663/24 | Opp. No. AMD-210154 | Tradesafe, Jamnagar / M/s. Ajanta Watch Ltd., Morbi V/s Mr. Manoj G. Menda, Mumbai / M/s. Ajanta Pharma Ltd., Mumbai | 11.00 a.m. |
| 21 | 834663/05 | Opp. No. AMD-245308 | Utkarsh Jani, Ahmedabad / Osho Pharma Pvt. Ltd., Ahmedabad V/s Sujata Chaoudhri IP Attorneys, Noida (U.P.) | 02.15 p.m. |
| 22 | 894480/05 | Opp. No. AMD-724090 | Nandkishor Ramkumarji Maheshwari, Baroda V/s V. G. Parulkar, Mumbai / Cipla Limited, Mumbai | 02.15 p.m. |
| 23 | 896756/11 | Opp. No. AMD-250916 | M. J. Trivedi, Mumbai / Ashok Home Appliance Pvt. Ltd., Rajkot V/s Anand & Anand, New Delhi / Skol Brewries Ltd., Banglore | 02.15 p.m. |
| 24 | 789982/05 | Opp. No. AMD-114688 | Cadila Pharmaceuticals Ltd., Ahmedabad V/s Saikrishna & Associates, Noida | 02.15 p.m. |
| 25 | 846799/30 | Opp. No. AMD-190566 | A.R. Shah & Co., Ahmedabad / Kamleshkumar Kanaiyalal Bhervani, Ahmedabad V/s D. P. Ahuja & Co., Calcutta | 02.15 p.m. |

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| 26 | 741644/08 | Opp. No. AMD-709722 | M. P. Mirchandani & Co., Bombay / Ramaniklal Laxmichand Shah, Rajkot V/s Mangla Registration Service, Delhi / Surja Tools Mfg. Company, Ludhiana | 02.15 p.m. |
| 27 | 924715/30 | Opp. No. AMD-161720 | Jatin Y. Trivedi, Ahmedabad / Rameshbhai Ranchhoddas Mehta, Kheda V/s Delhi Registration Services, Delhi / Arjun Dass Brij Lal & Co., Delhi | 02.15 p.m. |
| 28 | 988544/30 | Opp. No. AMD-233655 | K. C. Patel & Co., Ahmedabad / Jethabhai Puraji Modi, Ahmedabad V/s Anand & Anand, New Delhi / Piruz Khambatta, Ahmedabad | 02.15 p.m. |
| 29 | 825568/29 | Opp. No. AMD-233569 | P. K. Arora, Agra / Prakash Bagpatia, Bharatpur V/s S. Majumdar & Co., Kolkata / Bhagwati Oil Mills, Jharkhand | 02.15 p.m. |
| 30 | 797453/05 | Opp. No. AMD-226015 | K. C. Patel & Co., Ahmedabad / Aarpik Pharmaceutical Pvt. Ltd., Ahmedabad V/s DSK Legal, Mumbai | 02.15 p.m. |
| 31 | 716826/05 | Opp. No. AMD-172093 | Indo Overseas Trade Mark Co., Ahmedabad / Creative Remedies Pvt. Ltd., Ahmedabad V/s Saikrishna & Associates, Noida | 02.15 p.m. |

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| 32 | 1132176/30 | Rect. No. AMD-260939 | H. K. Acharya & Co., Ahmedabad / Samrat Namkeen Pvt. Ltd., Ahmedabad V/s Y. J. Tivedi & Co., Ahmedabad / Parakh Agro Industries Ltd., Dhar | 02.15 p.m. |
| 33 | 1233030/30 | Rect. No. AMD-260935 | H. K. Acharya & Co., Ahmedabad / Samrat Namkeen Pvt. Ltd., Ahmedabad V/s Y. J. Tivedi & Co., Ahmedabad / Parakh Agro Industries Ltd., Dhar | 02.15 p.m. |
| 34 | 525854/30 | Rect. No. AMD-260933 | H. K. Acharya & Co., Ahmedabad / Samrat Namkeen Pvt. Ltd., Ahmedabad V/s Y. J. Tivedi & Co., Ahmedabad / Parakh Agro Industries Ltd., Dhar | 02.15 p.m. |
| 35 | 1233493/30 | Rect. No. AMD-260937 | H. K. Acharya & Co., Ahmedabad / Samrat Namkeen Pvt. Ltd., Ahmedabad V/s Y. J. Tivedi & Co., Ahmedabad / Parakh Agro Industries Ltd., Dhar | 02.15 p.m. |
| 36 | 525855/30 | Rect. No. AMD-260940 | H. K. Acharya & Co., Ahmedabad / Samrat Namkeen Pvt. Ltd., Ahmedabad V/s Y. J. Tivedi & Co., Ahmedabad / Parakh Agro Industries Ltd., Dhar | 02.15 p.m. |
| 37 | 1063370/30 | Rect. No. AMD-260936 | H. K. Acharya & Co., Ahmedabad / Samrat Namkeen Pvt. Ltd., Ahmedabad V/s Y. J. Tivedi & Co., Ahmedabad / Parakh Agro Industries Ltd., Dhar | 02.15 p.m. |

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| 38 | 526953/30 | Opp. No. AMD-260938 | H. K. Acharya & Co., Ahmedabad / Samrat Namkeen Pvt. Ltd., Ahmedabad V/s Y. J. Tivedi & Co., Ahmedabad / Parakh Agro Industries Ltd., Dhar | 02.15 p.m. |
| 39 | 454436/30 | Opp. No. AMD-260934 | H. K. Acharya & Co., Ahmedabad / Samrat Namkeen Pvt. Ltd., Ahmedabad V/s Y. J. Tivedi & Co., Ahmedabad / Parakh Agro Industries Ltd., Dhar | 02.15 p.m. |

DATE OF HEARING 11.06.2019

| Sr. No. | Application /R. T. M. No. | Opp./Rect. No. | Name of Parties | Time |
|----------------|----------------------------------|------------------------|---|---------------|
| 1 | 1105957/03 | Opp. No. AMD-715221 | Ajanta India Ltd., Morbi V/s Dabur India Limited, Mumbai | 11.00 a.m. |
| 2 | 1100065/30 | Opp. No. AMD-221123 | Tradesafe, Jamnagar / Bochasanwasi Shri Akshar Purushottam Swaminarayan Sanstha, Ahmedabad V/s Bhagat Marketing Corporation, Ahmedabad | 11.00 a.m. |
| 3 | 1128646/05 | Opp. No. AMD-711503 | Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Ltd., Ahmedabad V/s Vishesh & Associates, Mumbai | 11.00 a.m. |
| 4 | 1104724/07 | Opp. No. AMD-714457 | Sagaparia Ramjibhai Popatbhai, Rajkot V/s Tradesafe, Jamnagar / Ajanta India Limited, Morbi | 11.00 a.m. |

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| 5 | 1121100/32 | Rect. No. AMD-260167 | Brahmbhatt & Associates, Ahmedabad / Patel Devendrakumar Jayantibhai, Mehsana V/s K. C. Patel & Co., Ahmedabad / Mona Packaged Drinking Water, Bharuch | 11.00 a.m. |
| 6 | 1126079/16 | Opp. No. AMD-726097 | K. C. Patel & Co., Ahmedabad / Nice & New, Rajkot V/s Jasani & Company, Rajkot / Nice & New, Morbi | 11.00 a.m. |
| 7 | 1134881/05 | Opp. No. AMD-130244 | Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Ltd., Ahmedabad V/s Lall Lahiri & Salhotra, Gurgaon | 11.00 a.m. |
| 8 | 1134881/05 | Opp. No. AMD-131415 | Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Ltd., Ahmedabad V/s International Trade Marks Bureau, Mumbai / Biovitamins Private Limited, Bangalore | 11.00 a.m. |
| 9 | 1134933/05 | Opp. No. AMD-173398 | Ambalal V. Patel, Baroda V/s Ramchandra R. Mandhane, Kalyan / Samarth Pharma Pvt. Ltd., Mumbai | 11.00 a.m. |
| 10 | 1135321/19 | Opp. No. AMD-190013 | Piyush Shah, Baroda V/s Madamser & Co., Delhi / Orient Ceramics & Industries Ltd., Sikandarabad | 11.00 a.m. |
| 11 | 1232123/31 | Opp. No. AMD-214402 | Chandrakant M. Joshi, Mumbai / Vinod Kumar Ramanlal Shah, Ahmedabad V/s Amarjit & Associates, New Delhi / Superior Industries Ltd., Haryana | 11.00 a.m. |

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| 12 | 1218900/29 | Opp. No. AMD-197857 | M/s. Chechani Oil & Mashala UDL., Bhilwara V/s M/s. Krishna & Saurastri, Mumbai / M/s. Aak Kamani Private Limited, Mumbai | 11.00 a.m. |
| 13 | 1234701/07 | Opp. No. AMD-194276 | Hiral Chandrakant Joshi, Mumbai / Ramanlal Rughnathmalji Jain, Daman V/s Remfry & Sagar, Gurgaon | 11.00 a.m. |
| 14 | 1233258/05 | Opp. No. AMD-193965 | Hiral Chandrkant Joshi, Bhavnagar / Dava Bazar, New Delhi V/s Remfry & Sagar, Gurgaon | 11.00 a.m. |
| 15 | 1233258/05 | Opp. No. AMD-193714 | Hiral Chandrkant Joshi, Bhavnagar / Dava Bazar, New Delhi V/s Remfry & Sagar, Gurgaon | 11.00 a.m. |
| 16 | 1278086/32 | Opp. No. AMD-255116 | G. D. Bansal & Associates, Jaipur / Sandeep Nagpal, Sriganganagar V/s Lalji Trade Mark Co., Delhi / Nagpal Food Products, Sriganganagar | 11.00 a.m. |
| 17 | 1217401/31 | Opp. No. AMD-718709 | Indo Overseas Trade Marks Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s Tradesafe, Jamnagar / Shri Bhagwati Flour Mills Pvt. Ltd., Ahmedabad | 11.00 a.m. |
| 18 | 1217394/30 | Opp. No. AMD-202080 | Indo Overseas Trade Marks Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s | 11.00 a.m. |

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| | | | Tradesafe, Jamnagar / Shri Bhagwati Flour Mills Pvt. Ltd., Ahmedabad | |
| 19 | 1217394/30 | Opp. No. AMD-198310 | Indo Overseas Trade Marks Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s Sanjay P. Gogia, Ludhiana / Supreme Agrofoods Pvt. Ltd., Ludhiana | 11.00 a.m. |
| 20 | 1218908/24 | Opp. No. AMD-217241 | M. P. Mirchandani & Co., Mumbai / M. K. Exim (India) Ltd., Jaipur V/s Depenning & Depenning, Mumbai | 11.00 a.m. |
| 21 | 1326278/14 | Opp. No. AMD-206405 | Tradesafe, Jamnagar / Kailashbhai Iswarlal Brambholia, Rajkot V/s Anand & Anand, New Delhi | 02.15 p.m. |
| 22 | 1337210/05 | Opp. No. AMD-213213 | Claris Lifesciences Limited, Ahmedabad V/s Sun Pharmaceutical Industries Limited, Mumbai | 02.15 p.m. |
| 23 | 1334315/11 | Opp. No. AMD-212294 | H. K. Acharya & Co., Ahmedabad / Sun Silk Ceramics Pvt. Ltd., Morbi V/s Y. J. Trivedi & Co., Ahmedabad / Cera Sanitaryware Limited, Ahmedabad | 02.15 p.m. |
| 24 | 1333829/05 | Opp. No. AMD-211386 | Claris Lifesciences Limited, Ahmedabad V/s Macleods Pharmaceuticals Limited, Mumbai | 02.15 p.m. |
| 25 | 1333190/41 | Opp. No. AMD-219375 | Shell Information Technologies Pvt. Ltd., Surat V/s | 02.15 p.m. |

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| | | | Remfry & Sagar, Gurgaon | |
| 26 | 1327344/26 | Opp. No. AMD-710788 | Sanjay V. Parikh, Surat / Mr. Rajendra Natvarlal Mashruwala, Surat V/s K & S Partners, Gurgaon | 02.15 p.m. |
| 27 | 1322287/21 | Opp. No. AMD-258764 | Y. J. Trivedi & Co., Ahmedabad / Maruti Interior Products Pvt. Ltd., Veraval V/s Parkar & Parkar, Mumbai / Suruchi Home Appliances, Mumbai | 02.15 p.m. |
| 28 | 1330375/05 | Opp. No. AMD-222956 | Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s Remfry & Sagar, New Delhi | 02.15 p.m. |
| 29 | 1336915/10 | Opp. No. AMD-211513 | H. K. Acharya & Co., Ahmedabad V/s R. K. Dewan & Co., Mumbai | 02.15 p.m. |
| 30 | 1332866/12 | Opp. No. AMD-204948 | M/s. H. Harikishan Mody & Associates, Rajkot / M/s. Anilkumar Jamnadas Zalawadia, Rajkot V/s M/s. Depenning & Depenning, Kolkata | 02.15 p.m. |
| 31 | 1441793/30 | Opp. No. AMD-763227 | H. K. Acharya & Company, Ahmedabad / Tarun Champaklal Shah, Udhna V/s Y. J. Trivedi & Co., Ahmedabad / Jivraj Tea Ltd., Surat | 02.15 p.m. |
| 32 | 1445636/25 | Opp. No. AMD-715452 | Gautam & Company, Jaipur / SRS Syntex Ltd., Bhilwara V/s Depenning & Depenning, Mumbai / Essar Investment Limited, Bombay | 02.15 p.m. |

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| 33 | 1445636/25 | Opp. No. AMD-716672 | Gautam & Company, Jaipur / SRS Syntex Ltd., Bhilwara V/s V. Veeraraghavan, Chennai / Essa Garments, Tiruppur | 02.15 p.m. |
| 34 | 1445101/30 | Opp. No. AMD-713531 | Hemal P. Shah, Ahmedabad / Manharbhai N. Patel, Kalol V/s Delhi Registration Service, Delhi / Kamdhenu Ispat Limited, Gurgaon | 02.15 p.m. |
| 35 | 1443504/09 | Opp. No. AMD-715974 | Tradesafe, Jamnagar / Kailashbhai Jadavbhai Zalavadia, Rajkot V/s Jasani & Company, Rajkot / Silver Engineering Company, Rajkot | 02.15 p.m. |
| 36 | 1442811/05 | Opp. No. AMD-713451 | M/s. J. T. Jhala & Co. Advocate, Ahmedabad / M/s. Gerrysum Pharmaceuticals, Surat V/s M/s. Vishesh & Associates, Mumbai / M/s. Navin Saxena Research & Technology Pvt. Ltd., Mumbai | 02.15 p.m. |
| 37 | 1442136/05 | Opp. No. AMD-715828 | D. C. Dani & Associates, Ahmedabad / Shree Krishna Keshav Laboratories Ltd., Ahmedabad V/s International Trade Mark Bureau, Mumbai / Lupin Limited, Mumbai | 02.15 p.m. |
| 38 | 1442044/09 | Opp. No. AMD-716177 | K. C. Patel & Co., Ahmedabad / Rajesh Keshavlal Patel, Ahmedabad V/s Depenning & Depenning, Chennai | 02.15 p.m. |
| 39 | 1445545/42 | Opp. No. AMD-715374 | Brahmbhatt & Associates, Ahmedabad / Brajwasi Caterers Pvt. Ltd., Ahmedabad V/s | 02.15 p.m. |

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| | | | Tas & Co., Mumbai / Brijwasi Dughdhalaya Pvt. Ltd., Mumbai | |
| 40 | 1445533/41 | Opp. No. AMD-719897 | G. D. Bansal & Associates, Jaipur / Mr. Dheeraj Sharma, Jaipur V/s Saikrishna & Associates, Noida | 02.15 p.m. |

DATE OF HEARING 12.06.2019

| Sr. No. | Application /R. T. M. No. | Opp./Rect. No. | Name of Parties | Time |
|---------|---------------------------|---------------------|--|------------|
| 1 | 1554970/24 | Opp. No. AMD-737603 | Superfastaction Regn. Service, Surat / Archna Amit Rungta, Surat V/s M/s. Rao & Rao, Secunderabad / Anutex, Hyderabad | 11.00 a.m. |
| 2 | 1509814/05 | Opp. No. AMD-731647 | G. D. Bansal & Associates, Jaipur / Rajeev Sukhija, Jaipur V/s India Law Services, Advocates & Legal Consultants, Mumbai / Lupin Limited, Mumbai | 11.00 a.m. |
| 3 | 1519818/07 | Opp. No. AMD-727243 | Makhija & Associates, Thane / Sangita R. Gaach, Ahmedabad V/s W.S. Kane & Co., Mumbai / Matrix Telecom Pvt. Ltd., Vadodara | 11.00 a.m. |
| 4 | 1509514/42 | Opp. No. AMD-731910 | Parker & Parker Company, Ahmedabad V/s Sushant M. Singh & Associates, New Delhi / Crompton Greaves Limited, Mumbai | 11.00 a.m. |

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| 5 | 1615160/03 | Opp. No. AMD-743301 | Y. J. Trivedi & Co., Ahmedabad / Rukaiyaben Fakhrudeen, Rajkot V/s Worldwide Registration Bureau, New Delhi / Gambhir Chemical Industries, Agra | 11.00 a.m. |
| 6 | 1613806/05 | Opp. No. AMD-745734 | Advocate Sangeeta Pal, Mumbai / Mr. Chetan Desai, Surat V/s W. S. Kane & Co., Mumbai / Matrix Telecom Pvt. Ltd., Vadodara | 11.00 a.m. |
| 7 | 1602748/30 | Opp. No. AMD-743022 | M/s. Amarjit & Associates, New Delhi / M/s. Bikaji Foods International Limited, Bikaner V/s M/s. Lalji, Delhi / M/s. Avni Overseas, Delhi | 11.00 a.m. |
| 8 | 1602751/30 | Opp. No. AMD-743021 | M/s. Amarjit & Associates, New Delhi / M/s. Bikaji Foods International Limited, Bikaner V/s M/s. Lalji Trade Mark Co., Delhi / M/s. Avni Overseas, Delhi | 11.00 a.m. |
| 9 | 1602747/30 | Opp. No. AMD-743020 | M/s. Amarjit & Associates, New Delhi / M/s. Bikaji Foods International Limited, Bikaner V/s M/s. Lalji Trade Mark Co., Delhi / M/s. Avni Overseas, Delhi | 11.00 a.m. |
| 10 | 1616663/31 | Opp. No. AMD-737470 | Vimal Agro Products Pvt. Ltd., Bardoli V/s Manchanda Associates, New Delhi / Paras Trading Company, Delhi | 11.00 a.m. |
| 11 | 1627687/04 | Opp. No. AMD-749705 | G. D. Bansal & Associates, Jaipur / Mukesh Kumar Agrawal, Jaipur V/s | 11.00 a.m. |

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| | | | R. K. Dewan & Company, Mumbai / Hindustan Petroleum Corporation Ltd., Mumbai | |
| 12 | 1616664/32 | Opp. No. AMD-737471 | K. C. Patel & Co., Ahmedabad / Vimal Agro Products Pvt. Ltd., Bardoli V/s ABC Registration Services, Delhi / Paras Trading Company, Delhi | 11.00 a.m. |
| 13 | 1633885/05 | Opp. No. AMD-749791 | Mr. Vikas Rajgarhia, Ahmedabad V/s USV Limited, Mumbai | 11.00 a.m. |
| 14 | 1621720/05 | Opp. No. AMD-745229 | J. T. Jhala & Co., Ahmedabad / Eris Life Sciences Pvt. Ltd., Aslali V/s Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Limited, Ahmedabad | 11.00 a.m. |
| 15 | 1624731/16 | Opp. No. AMD-745075 | Y. J. Trivedi & Co., Ahmedabad / Dharmendrasinh Mohansinh Jadeja, Ahmedabad V/s Taj Trade Mark Pvt. Ltd., Agra / Mantora Oil Products Ltd., Kanpur | 11.00 a.m. |
| 16 | 1704661/07 | Opp. No. AMD-757849 | Mr. Kirankumar J. Jasani Advocate, Rajkot / M/s. Plot Pumps Industries, Rajkot V/s M/s. Lalji Advocates, Delhi / M/s. Pilot Cables & Pumps Karnataka | 11.00 a.m. |
| 17 | 1755915/29 | Opp. No. AMD-763014 | Prakash Javaria Advocate, Udaipur / M/s. Mittal Oil Mills Pvt. Ltd., Kekri V/s Indus, Ahmedabad / Singhvi Oil Industries, Udaipur | 11.00 a.m. |

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| 18 | 1732683/30 | Opp. No. AMD-759907 | Manjula Raval, Ahmedabad / Mr. Moolchand Ganeshdas Sewag, Bikaner V/s Gautam & Company, Jaipur / Maheshwari Products, Bikaner | 02.15 p.m. |
| 19 | 1747538/24 | Opp. No. AMD-761076 | Sharad Agrawal, Jodhpur / Naresh Kumar Gogar, Balotra V/s Padamshree WVG & MFG. Mills Pvt. Ltd., Mumbai | 02.15 p.m. |
| 20 | 1736380/19 | Opp. No. AMD-754097 | D. C. Dani & Associates, Ahmedabad / Bharatbhai Mavjibhai Patel, Kutch V/s Apex, Batala (P.B.) / Mohit Timber Industries, Haryana | 02.15 p.m. |
| 21 | 1304114/30 | Opp. No. AMD-192049 | D. C. Dani & Associates, Ahmedabad / Jayantibhai Ramjibhai Padsumbay, Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Chetna Restaurant, Ahmedabad | 02.15 p.m. |
| 22 | 1304115/42 | Opp. No. AMD-192047 | D. C. Dani & Associates, Ahmedabad / Jayantibhai Ramjibhai Padsumbay, Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Chetna Restaurant, Ahmedabad | 02.15 p.m. |
| 23 | 1302675/21 | Opp. No. AMD-196380 | Tradesafe, Jamnagar / Sudhirbhai G. Malde, Jamnagar V/s AZB & Partners, New Delhi | 02.15 p.m. |
| 24 | 1301120/11 | Opp. No. AMD-212528 | M. P. Mirchandani & Co., Mumbai / Totaram Sundardas Tirthani, Rajkot V/s Jasani & Company, Rajkot / Italica Floor Tiles Limited, Rajkot | 02.15 p.m. |

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| 25 | 1301155/02 | Opp. No. AMD-202799 | Sharad Agarwal, Jodhpur / Amar Enterprises, Jodhpur V/s M. P. Mirchandani & Co., Mumbai / Makhija Industries, Nagpur | 02.15 p.m. |
| 26 | 1338948/30 | Opp. No AMD-221767 | K. C. Patel & Co., Ahmedabad / Mahendi Mahamad Nazarali Panjwani, Rajkot V/s S. Majumdar & Co., Kolkata / Duncans Industries Limited, Kolkata | 02.15 p.m. |
| 27 | 1335540/09 | Opp. No. AMD-221734 | W. S. Kane & Co., Mumbai / Matrix Telecom Pvt. Ltd., Vadodara V/s K. K. Khurana & Co., Delhi / Matrix Cellular Services Private Limited, New Delhi | 02.15 p.m. |
| 28 | 1301067/01 | Opp. No. AMD-763574 | K. C. Patel & Co., Ahmedabad / Ravi Plant Biotechnologies Limited, Panchmahal V/s Lall Lahiri & Salhotra, Haryana | 02.15 p.m. |
| 29 | 1301849/30 | Opp. No. AMD-211008 | Arvindbhai Manibhai Patel, Ahmedabad V/s Crawford Bayley & Co., Mumbai / Hindustan Lever Limited, Bombay | 02.15 p.m. |
| 30 | 1303943/09 | Opp. No. AMD-229870 | J. T. Trivedi & Associates, Ahmedabad / Modern Communication & Broadcast Systems Pvt. Ltd., Ahmedabad V/s Lalji Trade Mark Co., Delhi / Natraj Cables (Regd.), Haryana | 02.15 p.m. |
| 31 | 1301065/29 | Opp. No. AMD-255537 | M. P. Mirchandani & Co., Mumbai / Rajasthan Co. Operative Dairy Federation Limited, Jaipur | 02.15 p.m. |

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| | | | V/s Vishesh & Associates, Mumbai / Saurash Dairy Products Pvt. Ltd., Mumbai | |
| 32 | 1031123/20 | Opp. No. AMD-176023 | Indo Overseas Trade Mark Co., Ahmedabad / Rajendra Nanubhai Majithia, Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Babul Products, Ahmedabad | 02.15 p.m. |
| 33 | 1081078/31 | Opp. No. AMD-233323 | Indo Overseas Trade Mark Co., Ahmedabad / Rajendra Nanubhai Majithia, Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Babul Products, Ahmedabad | 02.15 p.m. |
| 34 | 1031129/26 | Opp. No. AMD-225813 | Indo Overseas Trade Mark Co., Ahmedabad / Rajendra Nanubhai Majithia, Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Babul Products, Ahmedabad | 02.15 p.m. |
| 35 | 1026863/31 | Opp. No. AMD-176030 | Indo Overseas Trade Mark Co., Ahmedabad / Rajendra Nanubhai Majithia, Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Babul Products, Ahmedabad | 02.15 p.m. |
| 36 | 1036564/31 | Rect. No. AMD-260501 | Manoj Jain, Jaipur / Mannish Tak, Kota V/s Milan Supari Company Private Limited, Mumbai | 02.15 p.m. |
| 37 | 1051144/03 | Opp. No. AMD-166262 | Tradesafe, Jamnagar / Ajanta India Limited, Morbi V/s Law & Prudence, Mumbai / R. S. Champalal Vijaychand Sariya, Mumbai | 02.15 p.m. |

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| 38 | 1001625/30 | Opp. No. AMD-211006 | M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Havmor Ice Cream Private Limited, Ahmedabad V/s M/s. Crawford Bayley & Co., Mumbai / M/s. Hindustan Lever Limited, Mumbai | 02.15 p.m. |
| 39 | 1001625/30 | Opp. No. AMD-207087 | M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Havmor Ice Cream Private Limited, Ahmedabad V/s M/s. Harikrishna S Holla, Banglore / M/s. MTR Food Products, Bangalore | 02.15 p.m. |
| 40 | 1001625/30 | Opp. No. AMD-206965 | M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Havmor Ice Cream Private Limited, Ahmedabad V/s M/s. Mahtta & Co., Ludhiana / Born Nutrients (p) Ltd., Ludhiana | 02.15 p.m. |

DATE OF HEARING 13.06.2019

| Sr. No . | Application /R. T. M. No. | Opp./Rect. No. | Name of Parties | Time |
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| 1. | 1127509/05 | Opp. No. AMD-731006 | Vishesh & Associates, Mumbai / Jatin Mittal, Kota V/s R. K. Dewan & Co., Mumbai / Emcure Pharmaceutical Limited, Pune | 11.00 a.m. |
| 2. | 1126552/30 | Opp. No. AMD-213683 | Prakash Javaria Advocates, Udaipur / Anuja Talati, Dungarpur V/s Registration S. S. Kendra, Jaipur / Ambica Tea Centre, Dungarpur | 11.00 a.m. |

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| 3. | 1129140/05 | Opp. No. AMD-199504 | Tradesafe, Jamnagar / Ajanta India Ltd., Morbi V/s K & S Partners, New Delhi | 11.00 a.m. |
| 4. | 1100206/34 | Opp. No. AMD-227106 | Bochasanwasi Shri Akshar Purushottam Swaminarayan Sanstha, Ahmedabad V/s Vidhani Trade Marks Co., New Delhi / Surendra Enterprises, Farrukhabad | 11.00 a.m. |
| 5. | 1121826/24 | Opp. No. AMD-171374 | Kayser & Company, Mumbai / Krishna Silk Industries, Surat V/s Superfastaction Regn. Service, Surat / Krishna Terine Pvt. Ltd., Surat | 11.00 a.m. |
| 6. | 1100218/34 | Opp. No. AMD-212545 | Bochasanwasi Shri Akshar Purushottam Swaminarayan Sanstha, Ahmedabad V/s Law & Prudence, Mumbai / Shayana Lingoo Bidiwala & Co., Mumbai | 11.00 a.m. |
| 7. | 1110285/30 | Opp. No. AMD-190475 | G. D. Bansal, Jaipur / Rajendra Kumar Periwal, Rajasthan V/s Gurviner Singh & Associates Advocates, Delhi / Amar Singh Chawalwala, Amritsar | 11.00 a.m. |
| 8. | 1135636/09 | Opp. No. AMD-201245 | Manjula Raval, Ahmedabad / Chiragsinh Mansukhsinh Rajput, Ahmedabad V/s Mohan Associates, Chennai | 11.00 a.m. |

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| 9. | 1121457/24 | Opp. No. AMD-178272 | R. R. Shah & Co., Ahmedabad / Ashima Limited, Ahmedabad V/s Delhi Registration Services, Delhi / Ashwani Sarees Pvt. Ltd., Delhi | 11.00 a.m. |
| 10. | 1121458/25 | Opp. No. AMD-178273 | R. R. Shah & Co., Ahmedabad / Ashima Limited, Ahmedabad V/s Delhi Registration Services, Delhi / Ashwani Sarees Pvt. Ltd., Delhi | 11.00 a.m. |
| 11. | 1233813/05 | Opp. No. AMD-208009 | K. C. Patel & Co., Ahmedabad / Vikash Rajgarhia, Ahmedabad V/s International Trade Marks Bureau, Mumbai / Lupin Limited, Mumbai | 11.00 a.m. |
| 12. | 1233647/31 | Opp. No. AMD-192349 | K. C. Patel & Co., Ahmedabad / Mohammad Anwar Gulam Mohammad Susiwala, Surat V/s Anand & Anand, New Delhi / Meenakshi Stores, Delhi | 11.00 a.m. |
| 13. | 1200887/07 | Rect. No. AMD-263525 | Tarak Industries, Ahmedabad V/s K. C. Patel & Co., Ahmedabad / Jitendrabhai M. Solanki, Rajkot | 11.00 a.m. |
| 14. | 1231047/05 | Opp. No. AMD-258881 | G. D. Bansal & Associates, Jaipur / Jawa Pharmaceuticals (India) Pvt. Ltd., Jaipur V/s Lall & Sethi, New Delhi | 11.00 a.m. |

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| 15. | 1229392/24 | Opp. No. AMD-201812 | Suresh P. Vaishnav, Surat / Ramdev Silk Mills, Surat V/s Shukla Trade Mark Company, Calcutta / Shree Ramdev Cotsyn Private Limited, Kolkata | 11.00 a.m. |
| 16. | 1226723/28 | Opp. No. AMD-255323 | Little & Co., Mumbai / Jayantilal Vershi Gada, Kutch V/s Remfry & Sagar, Gurgaon | 11.00 a.m. |
| 17. | 1232147/30 | Opp. No. AMD-208091 | Hiral Chandrakant Joshi, Mumbai / Vinod Kumar Ramnalal Shah, Ahmedabad V/s Puthran & Associates, Chennai / Sandeep Bhandari & Rajeshree Bhandari, Bangalore | 11.00 a.m. |
| 18 | 1227612/09 | Rect. No. AMD-263748 | Trade Mark Registration Services, Jaipur / Daga Vinyl & Wire Pvt. Ltd., Jaipur V/s De Penning & De Penning, Mumbai / Apar Industries Ltd., Mumbai | 11.00 a.m. |
| 19 | 1214180/05 | Opp. No. AMD-201994 | Health & hygiene Products (India) Limited, Baroda V/s Aristo Pharmaceuticals Pvt. Ltd., Mumbai | 11.00 a.m. |
| 20 | 1231812/05 | Opp. No. AMD-224264 | M. P. Mirchandani & Co., Mumbai / Ayulabs Pvt. Ltd., Rajkot V/s Trade Mark Protec Company, New Delhi / Three-N- Products Pvt. Ltd., New Delhi | 11.00 a.m. |
| 21 | 1321750/19 | Opp. No. AMD-223120 | K. C. Patel & Co., Ahmedabad / Century Tiles Ltd., Himmatnagar V/s W. S. Kane & Co., Mumbai / H & R Johnson (India) Limited, Mumbai | 02.15 p.m. |

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| 22 | 1328642/30 | Opp. No. AMD-254922 | M/s. R. R. Shah & Co., Ahmedabad / Mr. Samir Rameshbhai Padhiyar, Ahmedabad V/s M/s. Devan M. Desai Advocate, Ahmedabad / M/s. K. P. Industries, Dhrangdhra | 02.15 p.m. |
| 23 | 1316862/20 | Opp. No. AMD-212430 | M/s. Ramu & Associates, Mumbai / M/s. Kich Manufacturers, Rajkot V/s M/s. Quest IP, New Delhi / M/s. Archies Limited, Haryana | 02.15 p.m. |
| 24 | 1321872/07 | Opp. No. AMD-710333 | A.D. Shingala, Rajkot / Smt. Puriben Jaga Bhai Harsoda, Rajkot V/s Lalji Trade Mark Co., Delhi / Pramod Machine Tools, New Delhi | 02.15 p.m. |
| 25 | 1310702/25 | Opp. No. AMD-212321 | H. K. Acharya & Company, Ahmedabad / Pinal Ashokbhai Shah, Ahmedabad V/s Remfry & Sagar, New Delhi | 02.15 p.m. |
| 26 | 1300440/05 | Opp. No. AMD-225478 | GSP Crop Science Private Limited, Ahmedabad V/s Bal Pharma Ltd., Bangalore | 02.15 p.m. |
| 27 | 1350323/05 | Opp. No. AMD-258094 | R. R. Shah & Co., Ahmedbaad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s Anand & Anand, New Delhi | 02.15 p.m. |
| 28 | 1381142/35 | Opp. No. AMD-247068 | G. D. Bansal & Associates, Jaipur / Mahendra Jain, Jodhpur V/s G. S. Rijhwani & Co., Mumbai / Natraj Food Products, Ajmer | 02.15 p.m. |

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| 29 | 1359973/05 | Opp. No. AMD-222868 | Y. J. Trivedi & Co., Ahmedabad / Ashokbhai Kirtikarbhai Shah, Ahmedabad V/s Sulphar Mills Ltd., Mumbai | 02.15 p.m. |
| 30 | 1330647/21 | Opp. No. AMD-204886 | Tradesafe, Jamnagar / Ansuyaben Chhganbhai Hirapara, Rajkot V/s Jasani & Company, Rajkot / Options, Rajkot | 02.15 p.m. |
| 31 | 1445779/30 | Opp. No. AMD-714573 | Y. J. Trivedi & Company, Ahmedabad / Jivraj Tea Limited, Surat V/s H. K. Acharya & Company, Ahmedabad / Shah Jivraj Nanchand & Sons, Udhna | 02.15 p.m. |
| 32 | 1438100/07 | Opp. No. AMD-726527 | Ashok C. Yagnik, Ahmedabad / Kantilal Gordharbhai Sapariya, Rajkot V/s Jasani & Company, Rajkot / Anand Engineers, Rajkot | 02.15 p.m. |
| 33 | 1439493/30 | Opp. No. AMD-721719 | R. R. Shah & Co., Ahmedabad / Mahendra Shantilal Shah, Dahod V/s Delhi Registration Service, Delhi / KRBL Limited, New Delhi | 02.15 p.m. |
| 34 | 1438164/31 | Opp. No. AMD-734006 | M. P. Mirchandani & Co., Mumbai / Hussaini A. Nagar, Udaipur V/s Rao & Rao, Secunderabad / Magar & Magar (India), Karnatka | 02.15 p.m. |
| 35 | 1438918/25 | Opp. No. AMD-718711 | Rajendra H. Bhansali, Ahmedabad / Godhawari Rameshlal Dalwani, Ahmedabad V/s | 02.15 p.m. |

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| | | | Ashoka Trade Marks Co., New Delhi / Mirza International Ltd., New Delhi | |
| 36 | 1441249/32 | Opp. No. AMD-719299 | Bachan Legal Consultants (p) Ltd., Delhi / Harvinder Singh, Alwar V/s Remfry & Sagar, Gurgaon | 02.15 p.m. |
| 37 | 1445102/30 | Opp. No. AMD-713536 | Hemal P. Shah, Ahmedabad / Manharbhai N. Patel, Kalol V/s Delhi Registration Service, Delhi / Kamdhenu Ispat Limited, Gurgaon | 02.15 p.m. |
| 38 | 1440290/05 | Opp. No. AMD-730417 | Jatin Y. Trivedi, Ahmedabad / Cadila Pharmaceuticals Ltd., Ahmedabad V/s Depenning & Depenning, Chennai / Dr. Reddy's Laboratories Ltd., Hyderabad | 02.15 p.m. |
| 39 | 1445469/05 | Opp. No. AMD-715872 | K. C. Patel & Co., Ahmedabad / Skylark Pharmaceuticals Pvt. Ltd., Ankleshwar V/s India Law Services Advocates & Legal Consultants, Mumbai / Lupin Limited, Mumbai | 02.15 p.m. |
| 40 | 1421628/05 | Opp. No. AMD-714982 | Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s Sun Pharmaceutical Industries Limited, Mumbai | 02.15 p.m. |

DATE OF HEARING 17.06.2019

| Sr. No . | Application /R. T. M. No. | Opp./Rect. No. | Name of Parties | Time |
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| 1 | 946122/05 | Opp. No. AMD-261152 | D. C. Dani & Associates, Ahmedabad / Shreejee Remedies, Ahmedabad V/s Lall Lahiri & Salhotra, Haryana / Heinz India Private Limited, Mumbai | 11.00 a.m. |
| 2 | 1964860/05 | Opp. No. AMD-808875 | M/s. Brahmhatt & Associates, Ahmedabad / M/s. Virgo Uap Pharma Pvt. Ltd., Ahmedabad V/s M/s. Sunrise Trade Marks Co., Gzb. / M/s. Amar Pharmaceuticals, Muzzaffarnagar | 11.00 a.m. |
| 3 | 846837/30 | Opp. No. AMD-192110 | Shree Mahalaxmi Roller Flour Mills, Kolhapur / Mr. Chandrakant M. Joshi, Mumbai V/s M/s. Havmor Ice Cream Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad | 11.00 a.m. |
| 4 | 799510/02 | Opp. No. AMD-203368 | M/s. Singhania & Partners, New Delhi / M/s. Sunrise Paints Manufacturing Co., Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad | 11.00 a.m. |
| 5 | 799510/02 | Opp. No. AMD-203067 | Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Sunrise Paints Manufacturing Co., Ahmedabad V/s International Trade Mark Bureau, Mumbai / M/s. Soni Paints, Karnataka | 11.00 a.m. |
| 6 | 948564/03 | Opp. No. AMD-215920 | Y. J. Trivedi & Co., Ahmedabad / Nirma Chemical Works Limited, Ahmedabad V/s | 11.00 a.m. |

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| | | | Remfry & Sagar, New Delhi | |
| 7 | 522452/05 | Opp. No. AMD-1072 | M/s. H. K. Acharya & Company, Ahmedabad / Narendrabhai Chandulal Dalal, Ahmedabad V/s International Trade Mark Bureau, Mumbai / Sun Pharmaceuticals Industries Ltd., Mumbai | 11.00 a.m. |
| 8 | 741862/07 | Opp. No. AMD-203066 | Y. J. Trivedi & Company, Ahmedabad / Precision Bearing Pvt. Ltd., Ahmedabad V/s Remfry & Sagar, New Delhi | 11.00 a.m. |
| 9 | 531697/24 | Opp. No. AMD-1063 | Registration S. S. Kendra, Jaipur / Dolat Mal Bharaktya, Udaipur V/s Lall Lahiri & Salhotra, Gurgaon / Godfrey Phillips India Limited, New Delhi | 11.00 a.m. |
| 10 | 779170/26 | Opp. No. AMD-207684 | Kuldip Kumar Advocate, New Delhi / Maganlal V. Thakkar, Baroda V/s M. P. Mirchandani & Co., Mumbai / Paresch Enterprises, Mumbai | 11.00 a.m. |
| 11 | 751885/30 | Opp. No. AMD-221660 | Delhi Registration Services, Delhi / Sh. Mahendra Kumar Garg, Ajmer V/s G. S. Rijhwani & Co., Mumbai / Ganesh Tea Enterprises, Dombivli (e) | 11.00 a.m. |
| 12 | 751885/30 | Opp. No. AMD-221448 | Delhi Registration Services, Delhi / Sh. Mahendra Kumar Garg, Ajmer V/s G. D. Bansal & Associates, Jaipur Ganesh Tea Company, Ajmer | 11.00 a.m. |

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| 13 | 751885/30 | Opp. No. AMD-222016 | Delhi Registration Services, Delhi / Sh. Mahendra Kumar Garg, Ajmer V/s Khaitan & Co. LLP Kolkata / Ganesh Wheat Products Private Limited, Kolkata | 11.00 a.m. |
| 14 | 851064/21 | Opp. No. AMD-193518 | Jasani & Company, Rajkot / Govindbhai Ravjibhai Vasanani, Morbi V/s Dakshesh B. Mehta Advocate, Ahmedabad / Cera Sanitaryware Limited, Ahmeabad | 11.00 a.m. |
| 15 | 830151/03 | Opp. No. AMD-249936 | Madamser & CO., New Delhi / Anil Kumar Arora, Jaipur V/s Puja Ghar, Delhi | 11.00 a.m. |
| 16 | 423834/34 | Rect. No. AMD-261939 | Rajeev Jain, Jaipur / Hemant Bhati, Ajmer V/s W. S. Kane & Co., Mumbai / Shivkumar Shankarrao Thakur, Pune | 11.00 a.m. |
| 17 | 466147/05 | Opp. No. AMD-1010 | M/s. Rangoon Chemical Works Pvt. Ltd., Surat V/s M/s. Krishna & Saurastri, Mumbai | 11.00 a.m. |
| 18 | 902837/30 | Opp. No. AMD-245831 | Karni Trade Marks, Surat / Guttu & Co. (p) Ltd., Surat V/s Delhi Registration services, Delhi / Kirorimal Kshiram Marketing & Agencies Pvt. Ltd., Chennai | 11.00 a.m. |
| 19 | 885993/07 | Opp. No. AMD-171211 | K. C. Patel & Co., Ahmedabad / Natwarbhai Manjibhai Makwana, Bhavnagar V/s Puri Trade Mark Co., Ludhiana / Mandeep Engineering Works, Jalandhar | 11.00 a.m. |

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| 20 | 613407/23 | Opp. No. AMD-259329 | Superfastaction Regn. Service, Surat / Sumeet Industries Limited, Surat V/s Hiral C. Joshi, Mumbai / Shree Ganesh Textile, Surat | 11.00 a.m. |
| 21 | 1231030/05 | Opp. No. AMD-195317 | R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s International Trade Marks Bureu, Mumbai / Lupin Limited, Mumbai | 02.15 p.m. |
| 22 | 1230984/19 | Opp. No. AMD-185128 | Hiral C. Joshi, Mumbai / Welpack Industries Ltd., Daman V/s L. R. Swami & Co., Chennai | 02.15 p.m. |
| 23 | 1225782/05 | Opp. No. AMD-209728 | G. D. Bansal & Associates, Jaipur / Chagan Lal Sharma, Jaipur V/s Depenning & De Penning, Kolkata | 02.15 p.m. |
| 24 | 1225782/05 | Opp. No. AMD-207025 | G. D. Bansal & Associates, Jaipur / Chagan Lal Sharma, Jaipur V/s Depenning & De Penning, Gurgaon | 02.15 p.m. |
| 25 | 1700494/09 | Opp. No. AMD-743411 | D. C. Dani & Associates, Ahmedabad / Rajeshkumar Mahendrapal Modi, Ahmedabad V/s Lalji Advocates, Delhi / M/s. Modi Enterprises, New Delhi | 02.15 p.m. |
| 26 | 1707550/30 | Opp. No. AMD-752341 | D. C. Dani & Associate, Ahmedabad / Manilal Maganlal Patel, Unjha V/s Mangla Registraion Service, Delhi / Aditya Trading Company, Erode | 02.15 p.m. |

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| 27 | 1707550/30 | Opp. No. AMD-754424 | D. C. Dani & Associate, Ahmedabad / Manilal Maganlal Patel, Unjha V/s Delhi Registration Service, Delhi / M/s. Vishwanath & Company, Delhi | 02.15 p.m. |
| 28 | 1707550/30 | Opp. No. AMD-754501 | D. C. Dani & Associate, Ahmedabad / Manilal Maganlal Patel, Unjha V/s Y. J. Trivedi & Co., Ahmedabad / Gangaram Lalludas Patel, Mehsana | 02.15 p.m. |
| 29 | 1707550/30 | Opp. No. AMD-757104 | D. C. Dani & Associate, Ahmedabad / Manilal Maganlal Patel, Unjha V/s Shelter Bureau of Intellectual Property, Delhi / Rahul Products, Haryana | 02.15 p.m. |
| 30 | 1101822/20 | Opp. No. AMD-194795 | Tradesafe, Jamnagar / Ajanta India Limited, Morbi V/s Manoj G. Menda Advocate, Mumbai / Ajanta Pharma Limited, Mumbai | 02.15 p.m. |
| 31 | 1149174/05 | Opp. No. AMD-190882 | H. K. Acharya & Co., Ahmedabad / Snehahgshu Ranjan Dev. Kheda V/s Glenmark Pharmaceuticals Ltd., Mumbai | 02.15 p.m. |
| 32 | 1127557/07 | Opp. No. AMD-209105 | Jatin Y. Trivedi, Ahmedabad / Shaikh Mohammad Haroon Babubhai, Ahmedabad V/s K. C. Patel & Co., Ahmedabad / Supertex Industries, Ahmedabad | 02.15 p.m. |
| 33 | 1134922/23 | Opp. No. AMD-210366 | Superfastaction Regn. Service, Surat / Kejriwal Yarns (p) Ltd., Surat V/s | 02.15 p.m. |

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| | | | AZB & Partners, Mumbai / Raymond Limited, Maharashtra | |
| 34 | 1194241/05 | Opp. No. AMD-205919 | M/s. G. S. Rijhwani & Co., Mumbai V/s M/s. Bhandari Products, Ujjain | 02.15 p.m. |
| 35 | 1800560/05 | Opp. No. AMD-767898 | Mr. Divyesh Himatlal Shah, Ahmedabad V/s V. A. Associates, Mumbai / Lupin Limited, Mumbai | 02.15 p.m. |
| 36 | 1800552/05 | Opp. No. AMD-770732 | Mr. Divyesh Himatlal Shah, Ahmedabad V/s Anand & Anand, New Delhi | 02.15 p.m. |
| 37 | 1800567/05 | Opp. No. AMD-767736 | Mr. Divyesh Himatlal Shah, Ahmedabad V/s VHB Life Sciences Ltd., Mumbai | 02.15 p.m. |
| 38 | 1800572/05 | Opp. No. AMD-767535 | Mr. Divyesh Himatlal Shah, Ahmedabad V/s Neon Laboratories Limited, Mumbai | 02.15 p.m. |
| 39 | 1800564/05 | Opp. No. AMD-784082 | Mr. Divyesh Himatlal Shah, Ahmedabad V/s W. S. Kane & Co., Mumbai / Jyothy Laboratories Limited, Mumbai | 02.15 p.m. |
| 40 | 1800564/05 | Opp. No. AMD-783145 | Mr. Divyesh Himatlal Shah, Ahmedabad V/s Vishesh & Associates, Mumbai / Glenmark Pharmaceuticals Limited, Mumbai | 02.15 p.m. |

DATE OF HEARING 18.06.2019

| Sr. No. | Application /R. T. M. No. | Opp./Rect. No. | Name of Parties | Time |
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| 1. | 1304934/31 | Opp. No. AMD-196880 | K. C. Patel & Co., Ahmedabad / Narmada Sagar Agri Seeds Pvt. Ltd., Himmatnagar V/s Chandrakant M. Joshi, Mumbai / Krishidhan Seeds Ltd., Jalna | 11.00 a.m. |
| 2. | 1319539/05 | Opp. No. AMD-716673 | K. C. Patel & Co., Ahmedabad / Amit R. Trivedi, Vadodara V/s C. Daniel, Chennai / Indofrench Laboratories Ltd., Chennai | 11.00 a.m. |
| 3. | 1307118/30 | Opp. No. AMD-202067 | Tradesafe, Jamnagar / Prahladrai Agarwal, nagour V/s Amrjit & Associates, New Delhi / Shakti Zarda Factory (I) Pvt. Ltd., Delhi | 11.00 a.m. |
| 4. | 1328539/29 | Opp. No. AMD-221416 | J. T. Trivedi & Associates, Ahmedabad / Vipulkumar Manharlal Shah, Ahmedabad V/s Arora Registration Service, Amritsar / Sachdeva & Sons rice Mills Ltd., Amritsar | 11.00 a.m. |
| 5. | 1328539/29 | Opp. No. AMD-221917 | J. T. Trivedi & Associates, Ahmedabad / Vipulkumar Manharlal Shah, Ahmedabad V/s Krishna & Saurastri, Mumbai | 11.00 a.m. |
| 6. | 1203868/24 | Opp. No. AMD-202340 | G. D. Bansal & Associates, Jaipur / M/s. Vimalscop Products, Ahmedabad V/s Mr. Rajendra Nanubhai Majithia, Ahmedabad / M/s. Vimal Mills India, Jasol | 11.00 a.m. |

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| 7. | 1209257/17 | Opp. No. AMD-261304 | Chetan P. Pajwani Advocate, Rajkot / Hiralal Mahidas Patel, Rajkot V/s Gautam & Company, Jaipur / R. Sons Pipes & Electricals Pvt. Ltd., Jaipur | 11.00 a.m. |
| 8. | 1232121/31 | Opp. No. AMD-203280 | Hiral Chandrakant Joshi, Mumbai / Vinod Kumar Ramnalal Shah, Ahmedabad V/s Manmohan Singh& Associates, New Delhi / Chaurasia Tobacco Industries, Delhi | 11.00 a.m. |
| 9. | 1232134/34 | Opp. No. AMD-196043 | Hiral Chandrakant Joshi, Mumbai / Vinod Kumar Ramnalal Shah, Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Prabhudas Kishoredas, Ahmedabad | 11.00 a.m. |
| 10. | 1232140/31 | Opp. No. AMD-203279 | Hiral Chandrakant Joshi, Mumbai / Vinod Kumar Ramnalal Shah, Ahmedabad V/s Manmohan Singh& Associates, New Delhi / Chaurasia Tobacco Industries, Delhi | 11.00 a.m. |
| 11. | 1000647/24 | Opp. No. AMD-194155 | Arjun T. Bhagat & Co., Mumbai / Tara Devi Dhandharia, Surat V/s APR Associates, Chennai / Lifestyle International Pvt. Ltd., Chennai | 11.00 a.m. |
| 12. | 1002352/03 | Opp. No. AMD-259361 | Kul Bhushan Marwaha, Jaipur / Rajendra Kumar Bhalla, Jaipur V/s Nirala Salt Ltd., Jaipur | 11.00 a.m. |
| 13 | 1003219/30 | Opp. No. AMD-192827 | Brahmbhatt & Associates, Ahmedabad / Patel Ramanlal Vastaram, Unjha | 11.00 a.m. |

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| | | | V/s Worldwide Registration Bureau, New Delhi / Jugal Kishore Harbans Lal, Delhi | |
| 14 | 1009336/03 | Opp. No. AMD-259358 | A.R. Gupta & Associates, Ahmedabad / Anmol Colours India Pvt. Ltd., Ahmedabad V/s G. D. Bansal & Associates, Jaipur / Arvind & Company, Jaipur | 11.00 a.m. |
| 15 | 1004504/05 | Opp. No. AMD-172583 | N. R. Mevada, Ahmedabad V/s Glaxosmithkline Pharmaceuticals Ltd., Mumbai | 11.00 a.m. |
| 16. | 572912/05 | Opp. No. AMD-55691 | R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s Remfry & Sagar, Gurgaon | 11.00 a.m. |
| 17. | 904353/10 | Opp. No. AMD-232272 | Pankaj Kumar B. Sharma, Ahmedabad / Gitaben H. Patel, Ahmedabad V/s P. K. Arora, Agra / Raj Vijay Corporation, Agra | 11.00 a.m. |
| 18 | 933573/31 | Opp. No. AMD-226776 | M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Limited, Ahmedabad V/s M/s. Anand & Anand, New Delhi / M/s. Hindustan Unilever Limited, Mumbai | 11.00 a.m. |
| 19. | 285062/30 | Opp. No. AMD-262721 | Gurvinder Singh & Associates, Delhi / Ganga Bishan Alias Haldi Ram, Bikaner V/s Kolkata Trade Mark Service, Kolkata / Manish Agarwal, Kolkata | 11.00 a.m. |

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| 20. | 285062/30 | Opp. No. AMD-50 | Gurvinder Singh & Associates, Delhi / Ganga Bishan Alias Haldi Ram, Bikaner V/s Trade Mark Registration Bureau, Calcutta / Haldiram & Sons Bhujawala, Kolkata | 11.00 a.m. |
| 21 | 986333/05 | Opp. No. AMD-178823 | Subhashchandra V. Purohit, Ahmedabad / Arvindbhai Shantilal Modi, Ahmedabad V/s Madamser & Co., Delhi / Eastern Medikit Ltd., Delhi | 02.15 p.m. |
| 22 | 986333/05 | Opp. No. AMD-179555 | Subhashchandra V. Purohit, Ahmedabad / Arvindbhai Shantilal Modi, Ahmedabad V/s De Penning & De Penning, Kolkata | 02.15 p.m. |
| 23. | 927172/05 | Opp. No. AMD-195345 | M/s. Claris Injectables Limited, Ahmedabad V/s M/s. International Trade Marks Bureau, Bombay / M/s. Lupin Limited, Mumbai | 02.15 p.m. |
| 24. | 909485/19 | Opp. No. AMD-225088 | Superfastaction Regn. Service, Surat / Gujarat Woodlam Products Pvt. Ltd., Surat V/s Trade Mark Registration Bureau, Kolkata / Century Plyboard (I) Ltd., Kolkata | 02.15 p.m. |
| 25. | 648790/29 | Opp. No. AMD-58762 | Ruchika V. Punjabi, Mumbai / M/s. Mahila Mandal Greh Udyog Paristhan, Udaipur V/s M/s. Fatehchand C. Shah & Co., Mumbai / M/s. Ruchi Private Limited, Indore | 02.15 p.m. |

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| 26. | 648790/29 | Opp. No. AMD-59073 | Ruchika V. Punjabi, Mumbai / M/s. Mahila Mandal Greh Udyog Paristhan, Udaipur V/s Mr. Rohit Motikari, Mumbai / M/s. Ruchi Soya Industries Ltd., Indore | 02.15 p.m. |
| 27 | 490026/05 | Opp. No. AMD-528 | M/s. R. R. Shah & Co., Ahmedabad / M/s. Cadila Chemicals Ltd., Ahmedabad V/s M/s. Crawford Bayley & Co., Mumbai | 02.15 p.m. |
| 28 | 842340/05 | Opp. No. AMD-61976 | M/s. Jash Remedies, Kutch V/s M/s. Crawford Bayley & Co., Mumbai | 02.15 p.m. |
| 29 | 900855/30 | Opp. No. AMD-719109 | Jasani & Company, Rajkot / Rajkot District Co-Operative Milk Producers Union Limited, Rajkot V/s Puri Trade Mark Co., Ludhiana / Gopal Sweets, Patiala | 02.15 p.m. |
| 30 | 474882/05 | Opp. No. AMD-842 | R. R. Shah & Co., Ahmedabad / Bipinbhai J. Shah, Ahmedabad V/s Manoj G. Menda, Mumbai / Walter Bushnell Pvt. Ltd., Mumbai | 02.15 p.m. |
| 31 | 702584/17 | Opp. No. AMD-193949 | J. T. Trivedi & Associates, Ahmedabad / M/s. Esquire D cor Pvt. Ltd., Ahmedabad V/s Shaw Wallace & Co., Ltd., Calcutta | 02.15 p.m. |

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| 32 | 715088/30 | Opp. No. AMD-813804 | Y. J. Trivedi & Co., Ahmedabad / Ahura Restaurants Pvt. Ltd., Ahmedabad V/s Thakur & Co., Mumbai / Hospitality Combine Private Limited, Mumbai | 02.15 p.m. |
| 33 | 788520/24 | Opp. No. AMD-200526 | Superfastaction Regn. Service, Surat / Rakesh R. Veermani, Surat V/s Arjun T. Bhagat & Co., Mumbai / Garden Silk Mills Limited, Surat | 02.15 p.m. |
| 34 | 715317/07 | Opp. No. AMD-264237 | Mehta Legal, Ahmedabad / KMP Electro Private Limited, Rajkot V/s C. Venkatasubramaniam, Banglore / KMP Industries, Tamilnadu | 02.15 p.m. |
| 35 | 943456/24 | Opp. No. AMD-263837 | Rohit Jain Advocate, Jaipur / Sunil Kumar Patni, Bhilwara V/s Jasraj Legal, Ahmedabad / Reliance Industries Limited, Ahmedabad | 02.15 p.m. |
| 36 | 912554/30 | Opp. No. AMD-231446 | Raval & Co., Ahmedabad / Rafiqbhai Majidbhai Galaria, Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / Praveen Traders, Ahmedabad | 02.15 p.m. |
| 37 | 912554/30 | Opp. No. AMD-234317 | Raval & Co., Ahmedabad / Rafiqbhai Majidbhai Galaria, Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / Jivraj Tea Limited, Surat | 02.15 p.m. |

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| 38 | 986931/24 | Opp. No. AMD-233600 | Jasani & Company, Rajkot / Jayantilal Sheth, Balotra V/s Vimal Mills India, Jasol | 02.15 p.m. |
| 39 | 973702/30 | Opp. No. AMD-229797 | G. D. Bansal & Associates, Jaipur / Dunga Ram, Pali V/s G. S. Rijhwani & Co., Mumbai / Parmanand & Company, Rajasthan | 02.15 p.m. |
| 40 | 977968/05 | Opp. No. AMD-186689 | Jatin Y. Trivedi, Ahmedabad / Cadila Pharmaceuticals Ltd., Ahmedabad V/s Dakshesh B. Mehta Advocate, Ahmedabad / Aviat Chemicals Pvt. Ltd., Mumbai | 02.15 p.m. |

DATE OF HEARING 19.06.2019

| Sr. No. | Application /R. T. M. No. | Opp./Rect. No. | Name of Parties | Time |
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| 1. | 488191/05 | Opp. No. AMD-477 | R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s International Trade Marks Bureu, Mumbai / Kopran Limited, Mumbai | 11.00 a.m. |
| 2. | 983644/05 | Opp. No. AMD-125451 | Y. J. Trivedi & Co., Ahmedabad / Swiss Pharma Pvt. Ltd., Ahmedabad V/s Solvay Pharma India Limited, Mumbai | 11.00 a.m. |
| 3. | 996105/05 | Opp. No. AMD-225177 | Vishal Dentocare Pvt. Ltd., Ahmedabad V/s Remfry & Sagar, New Delhi | 11.00 a.m. |

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| 4. | 546406/09 | Opp. No. AMD-50904 | Y. J. Trivedi & Co., Ahmedabad / Sanskrut Comfort Systems Private Limited, Ahmedabad V/s Kurian & Kurian, Madras / Symphony Recording Co., Madras | 11.00 a.m. |
| 5. | 940161/05 | Rect. No. AMD-257224 | Nabros Pharma Pvt. Ltd., Ahmedabad V/s Makhija & Associates, Thane (e) | 11.00 a.m. |
| 6. | 920522/05 | Opp. No. AMD-168170 | Y. J. Trivedi & Co., Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Aditya & Associates, Mumbai / M/s. Emcure Pharmaceuticals Ltd., Pune | 11.00 a.m. |
| 7. | 697577/19 | Opp. No. AMD-112624 | Y. J. Trivedi & Co., Ahmedabad / M/s. Bisazza India Limited, Ahmedabad V/s M/s. N. R. Dalal & Co., Ahmedabad / M/s. Pino Bisazza Glass Pvt. Ltd., Mehsana | 11.00 a.m. |
| 8. | 697577/19 | Opp. No. AMD-142538 | Y. J. Trivedi & Co., Ahmedabad / M/s. Bisazza India Limited, Ahmedabad V/s M/s. N. R. Dalal & Co., Ahmedabad / M/s. Pino Bisazza Glass Pvt. Ltd., Mehsana | 11.00 a.m. |
| 9. | 697578/19 | Opp. No. AMD-142539 | Y. J. Trivedi & Co., Ahmedabad / M/s. Bisazza India Limited, Ahmedabad V/s M/s. N. R. Dalal & Co., Ahmedabad / M/s. Pino Bisazza Glass Pvt. Ltd., Mehsana | 11.00 a.m. |
| 10. | 697578/19 | Opp. No. AMD-112623 | Y. J. Trivedi & Co., Ahmedabad / M/s. Bisazza India Limited, Ahmedabad V/s | 11.00 a.m. |

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| | | | M/s. N. R. Dalal & Co., Ahmedabad / M/s. Pino Bisazza Glass Pvt. Ltd., Mehsana | |
| 11. | 994554/11 | Opp. No. AMD-130927 | K. L. Patel, Rajkot / Sanjay Vallabhdas Kansagara, Rajkot V/s V. Balakrishnanm Chennai / Kaveri Pipes, Bangalore | 11.00 a.m. |
| 12. | 955400/19 | Opp. No. AMD-194558 | Superfastaction Regn. Service, Surat / Anand Kumar M. Agarwal, Surat V/s Puri Trade Mark Co., Ludhiana / Star Ply Boards Ltd., Haryana | 11.00 a.m. |
| 13. | 988833/05 | Opp. No. AMD-225090 | Nayan J. Rawal, Mumbai / Cadila Healthcare Ltd., Ahmedabad V/s Mangla Registration Service, Delhi / Panacea Biotec Ltd., New Delhi | 11.00 a.m. |
| 14. | 994556/11 | Opp. No. AMD-144316 | K. C. Patel & Co., Ahmedabad / Sagar Polytechnik Ltd., Rajkot V/s R. K. Dewan & Co., Mumbai / Billion Plastics Private Limited, Mumbai | 11.00 a.m. |
| 15. | 997291/05 | Opp. No. AMD-172594 | R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Glaxosmithkline Pharmaceuticals Ltd., Mumbai | 11.00 a.m. |
| 16. | 988798/05 | Opp. No. AMD-164928 | Mr.Rahul Chaudhry, New Delhi / M/s. Baxter Pharmaceuticals India Private Limited, Ahmedabad V/s M/s. Anand & Anand, New Delhi | 11.00 a.m. |

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| 17. | 934803/05 | Opp. No. AMD-718446 | Mr. Jatin Y. Trivedi, Ahmedabad / M/s. K. K. Shuddh Ayurvedic Pharmacy, Ahmedabad V/s Usha Athreya Chandrasekhar, Mumbai / Dr. Pankaj Naram & Dr. Smita Naram, Mumbai | 11.00 a.m. |
| 18. | 934805/05 | Opp. No. AMD-247230 | Mr. Jatin Y. Trivedi, Ahmedabad / M/s. K. K. Shuddh Ayurvedic Pharmacy, Ahmedabad V/s Usha Athreya Chandrasekhar, Mumbai / Dr. Pankaj Naram & Dr. Smita Naram, Mumbai | 11.00 a.m. |
| 19. | 934814/05 | Opp. No. AMD-247229 | Mr. Jatin Y. Trivedi, Ahmedabad / M/s. K. K. Shuddh Ayurvedic Pharmacy, Ahmedabad V/s Usha Athreya Chandrasekhar, Mumbai / Dr. Pankaj Naram & Dr. Smita Naram, Mumbai | 11.00 a.m. |
| 20. | 894513/05 | Opp. No. AMD-721805 | Utkarsh Jani, Ahmedabad / Depone Organics Pvt. Ltd., Baroda V/s Anand & Anand, New Delhi | 11.00 a.m. |
| 21. | 1120768/05 | Opp. No. AMD-199795 | Tradesafe, Jamnagar / Ray Remedies Pvt. Ltd., Ahmedabad V/s Sun Pharmaceuticals Industries, Mumbai | 02.15 p.m. |
| 22. | 1121849/05 | Opp. No. AMD-163076 | G. D. Bansal & Associates, Jaipur / Rajasthan Drugs & Pharmaceuticals Limited, Jaipur V/s Depenning & Depenning, Kolkata | 02.15 p.m. |
| 23 | 1101424/24 | Opp. No. AMD-228220 | N. R. Dalal & Company, Ahmedabad / Ashokkumar Ratanchandji Singhvi, Jasol V/s M. P. Mirchandani & Co., Mumbai / Anamika | 02.15 p.m. |

| | | | Enterprises Ulhasnagar | |
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| 24. | 1122508/30 | Opp. No. AMD-719442 | M/s. K. C. Patel & Co., Ahmedabad / M/s. Vikas Rice Traders, Surat V/s M/s. Delhi Registration Service, Delhi / M/s. KRBL Limited, Delhi | 02.15 p.m. |
| 25. | 1120829/24 | Opp. No. AMD-207397 | Superfastaction Regn. Service, Surat / Monika Anil Agarwal, Surat V/s G. D. Bansal & Associates, Jaipur / Ridhi Sidhi Mills Pvt. Ltd., Marwar | 02.15 p.m. |
| 26. | 1707552/30 | Opp. No. AMD-752340 | D.C. Dani & Associates, Ahmedabad / Manilal Maganlal Patel, Unjha V/s Mangla Registration Service, Delhi / Aditya Trading Company, Erode | 02.15 p.m. |
| 27. | 1707552/30 | Opp. No. AMD-754280 | D.C. Dani & Associates, Ahmedabad / Manilal Maganlal Patel, Unjha V/s Y. J. Trivedi & Co., Ahmedabad / Gangaram Lalludas Patel, Unjha | 02.15 p.m. |
| 28 | 1704506/34 | Opp. No. AMD-759993 | Y. J. Trivedi & Co., Ahmedabad / Zen Tobacco Pvt. Ltd., Ahmedabad V/s Fatehchand C. Shah & Co., Mumbai / Mansukhlal Mahadevbhai Kothari, Kanpur | 02.15 p.m. |
| 29 | 1707431/19 | Opp. No. AMD-761289 | K. C. Patel & Co., Ahmedabad / Mr. Upendrasingh Bharatsinh Thakor, Surat V/s Y. J. Trivedi & Co., Ahmedabad / Jai Jalaram Bricks Work, Godhra | 02.15 p.m. |

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| 30. | 1705758/05 | Opp. No. AMD-753434 | Advocate Sangita Pal, Mumbai / Mr. Vikram Chandwani, Ahmedabad V/s Vishesh & Associates, Mumbai / Aurochem Laboratories (India) Pvt. Ltd., Mumbai | 02.15 p.m. |
| 31 | 1614565/06 | Opp. No. AMD-742918 | T. C. Patel & Co., Ahmedabad / Mr. Bharatbhai Patel, Ahmedabad V/s Kayser & Co., Mumbai / Rajson International, Mumbai | 02.15 p.m. |
| 32 | 1602716/05 | Opp. No. AMD-739782 | K. C. Patel & Co., Ahmedabad / Amit R. Trivedi, Baroda V/s D. K. Lalwani & Co., New Delhi / Unimaeck Pharma (India) Limited, Chandigarh | 02.15 p.m. |
| 33 | 1624733/42 | Opp. No. AMD-745077 | Y. J. Trivedi & Co., Ahmedabad / Dharmendrasinh Mohansinh Jadeja, Ahmedabad V/s Taj Trade Mark Pvt. Ltd., Agra / Mantora Oil Products Ltd., Kanpur | 02.15 p.m. |
| 34 | 1505506/17 | Opp. No. AMD-727166 | G. D. Bansal & Associates, Jaipur / Rathi Irrigation Pvt. Ltd., Jaipur V/s Indian Trade Marks Co., New delhi / Jindal Industries Ltd., Haryana | 02.15 p.m. |
| 35 | 1510268/30 | Opp. No. AMD-728029 | Sharad Agrawal, Jodhpur / Ganesh Ram, Sumerpur V/s Saikrishna & Associates, Noida / L. T. Foods Ltd., New Delhi | 02.15 p.m. |
| 36 | 1510293/29 | Opp. No. AMD-766536 | J. T. Trivedi & Associates, Ahmedabad / Himatlal Chunilal Gandhi, Ahmedabad V/s | 02.15 p.m. |

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| | | | Prakash Javaria Advocate, Udaipur / Mittal Oil Mills Private Limited, Ajmer | |
| 37 | 1507854/29 | Opp. NO. AMD-729531 | Tradesafe, Jamnagar / Jimmykumar Kishorbhai Patel, Rajkot V/s P. K. Arora, Agra / B. P. Oil Mills Limited, Agra | 02.15 p.m. |
| 38 | 1505506/17 | Opp. No. AMD-729470 | G. D. Bansal & Associates, Jaipur / Rathi Irrigation Pvt. Ltd., Jaipur V/s Jindal Sanitary Works, Delhi | 02.15 p.m. |
| 39 | 1604690/25 | Opp. No. AMD-741780 | Brahmbhatt & Associates, Ahmedabad / Ankitbhai S. Dasani, Ahmedabad V/s Lalji Advocates, Delhi / Unison Developers Pvt. Ltd., Uttaranchal | 02.15 p.m. |
| 40 | 1614002/32 | Opp. No. AMD-754829 | Mr. Subhashchandra V. Purohit, Ahmedabad / M/s. Tastarom Products LLP, Wadhwan V/s M/s. Chakraborty & Associates, Kolkata / M/s. Duncans Industries Limited, Kolkata | 02.15 p.m. |

DATE OF HEARING 20.06.2019

| Sr. No. | Application /R. T. M. No. | Opp./Rect. No. | Name of Parties | Time |
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| 1 | 465109/29 | Opp. No. AMD-944 | M/s. Shree Laxmi Industries, Rajkot V/s M/s. Arora Registration Service, Amritsar / M/s. Laxmi Kohilu Ghar, Punjab | 11.00 a.m. |

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| 2 | 607521/30 | Rect. No. AMD-260562 | Y. J. Trivedi & Co., Ahmedabad / Jivraj Tea Ltd., Surat V/s H. K. Acharya & Company, Ahmedabad / Shah Jivraj Nanchand & Sons, Udhna | 11.00 a.m. |
| 3 | 933215/24 | Opp. No. AMD-229693 | Raguram Bhikaram Choudhry, Surat V/s Arjun T. Bhagat & Co., Mumbai / Mukesh Textile Industries, Mumbai | 11.00 a.m. |
| 4 | 932904/34 | Opp. No. AMD-228554 | Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad | 11.00 a.m. |
| 5 | 997714/34 | Opp. No. AMD-208180 | R. R. Shah & Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad | 11.00 a.m. |
| 6 | 557049/03 | Rect. No. AMD-261576 | Raval & Co., Ahmedabad / Chhogalal Motilal Maru, Bharuch V/s Durga Soap Factory, Bharuch | 11.00 a.m. |
| 7 | 557049/03 | Rect. No. AMD-261689 | Raval & Co., Ahmedabad / Chhogalal Motilal Maru, Bharuch V/s Parkar & Parkar, Mumbai / Memon Detergent, Baroda | 11.00 a.m. |
| 8 | 696056/05 | Opp. No. AMD-196383 | R. R. Shah & Co., Ahmedabad / Smt. Hansagauri Himmatlal Ganatra, Ahmedabad V/s V. Veeraraghavan, Advocate, Madras / Apex Laboratories Ltd., Chennai | 11.00 a.m. |

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| 9 | 660651/05 | Opp. No. AMD-57747 | Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Zyodus Pharmaceuticals Pvt. Ltd., Ahmedabad V/s M/s. Aditya & Associates, Mumbai / Dr. Reddy's Laboratories Limited, Hyderabad | 11.00 a.m. |
| 10 | 399424/34 | Opp. No. AMD-53489 | M/s. R. R. Shah & Co., Ahmedabad / Mr. Ibrahimhai Rahmenbhai, Borsad V/s M/s. L. R. Swami & Co., Chennai / M/s. Bharath Beedi Works, Karnataka | 11.00 a.m. |
| 11 | 801388/05 | Opp. No. AMD-161030 | Suresh & Co., Mumbai / Cadila Pharmaceuticals Ltd., Ahmedabad V/s Emil Pharmaceuticals Industries Pvt. Ltd., Mumbai | 11.00 a.m. |
| 12 | 560225/16 | Opp. No. AMD-190827 | R. R. Shah & Company, Ahmedabad / Smt. Manjulaben Vasudev Bhatt, Ahmedabad V/s Sushant Singh, New Delhi / Hindustan Pencils Ltd., Mumbai | 11.00 a.m. |
| 13 | 872525/29 | Rect. No. AMD-248362 | Prakash Javaria Advocate, Udaipur / M/s. Mittal Oil Mills Pvt. Ltd., Kekri V/s J. T. Trivedi & Associates, Ahmedabad / Hindustan Sales, Ahmedabad | 11.00 a.m. |
| 14 | 989314/05 | Opp. No. AMD-167640 | Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s Glaxosmithkline Pharmaceuticals Ltd., Mumbai | 11.00 a.m. |
| 15 | 915668/05 | Opp. No. AMD-234063 | Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Limited, Ahmedabad V/s | 11.00 a.m. |

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| | | | Shruti K. Shah, Ahmedabad / Medley Pharmaceuticals Ltd., Mumbai | |
| 16 | 851462/03 | Opp. No. AMD-711597 | Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Shri Pawar Chemical Works, Ahmedabad V/s M/s. L. R. Swami & Co., Chennai / M/s. Power Soaps Limited, Pondicherry | 11.00 a.m. |
| 17 | 851463/03 | Opp. No. AMD-711596 | Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Shri Pawar Chemical Works, Ahmedabad V/s M/s. L. R. Swami & Co., Chennai / M/s. Power Soaps Limited, Pondicherry | 11.00 a.m. |
| 18 | 892896/05 | Opp. No. AMD-113600 | Suresh M. Upadhayaya, Ahmedabad / Cadila Healthcare Limited, Ahmedabad V/s M/s. Lall & Sethi, New Delhi | 11.00 a.m. |
| 19 | 962787/09 | Opp. No. AMD-203697 | M/s. K. C. Patel & Co., Ahmedabad / M/s. Addison Cable Private Limited, Rajkot V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Pan Addison Electricals, Ahmedabad | 11.00 a.m. |
| 20 | 962787/09 | Opp. No. AMD-199004 | M/s. K. C. Patel & Co., Ahmedabad / M/s. Addison Cable Private Limited, Rajkot V/s M/s. Mohan Associates, Chennai / M/s. Addison & Company Limited, Chennai | 11.00 a.m. |
| 21 | 1807849/30 | Opp. No. AMD-764247 | Gautam & Company, Jaipur / Shri Radheyshyam Jaju, Jaipur V/s Taj Trade Mark Pvt. Ltd., Agra / SFC Foods (p) Ltd., Radrapur | 02.15 p.m. |

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| 22 | 1807849/30 | Opp. No. AMD-765512 | Gautam & Company, Jaipur / Shri Radheyshyam Jaju, Jaipur V/s Taj Trade Mark Pvt. Ltd., Agra / Jaju Pharmaceuticals (p) Ltd., Etah (U.P.) | 02.15 p.m. |
| 23 | 1808616/35 | Opp. No. AMD-765366 | Makhija & Associates, Thane (e) / Amar K. Nihalani, Ahmedabad V/s Chandrakant M. Joshi, Mumbai / Kewal Kiran Clothing Ltd., Mumbai | 02.15 p.m. |
| 24 | 1808571/30 | Opp. No. AMD-822727 | G. D. Bansal & Associates, Jaipur / Shri Amit Bhagat, Jaipur V/s P. K. Arora, Agra / Bhagat Halwai Pvt. Ltd., Agra | 02.15 p.m. |
| 25 | 1808571/30 | Opp. No. AMD-824200 | G. D. Bansal & Associates, Jaipur / Shri Amit Bhagat, Jaipur V/s M. P. Mirchandani & Co., Mumbai / Shree Heera Sweets, Nagpur | 02.15 p.m. |
| 26 | 1702215/19 | Opp. No. AMD-742993 | K. C. Patel & Co., Ahmedabad / Advatech Cera Tiles Ltd., Mehasana V/s R. K. Dewan & Co., Mumbai / Euro Ceramics Limited, Mumbai | 02.15 p.m. |
| 27 | 1706699/24 | Opp. No. AMD-757786 | Gautam & Company, Jaipur / Oswal Premium Silk Mills Ltd., Bhilwara V/s G. S. Rijhwani & Co., Mumbai / Oswal Fab, Bhilwara | 02.15 p.m. |
| 28 | 1704237/24 | Opp. No. AMD-745303 | Tradesafe, Jamnagar / Kunj Bihari Chandak, Bhilwara V/s | 02.15 p.m. |

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| | | | AZB & Partners, Mumbai / Raymond Limited, Ratnagiri | |
| 29 | 1705402/24 | Opp. No. AMD-755681 | Superfastaction Regn. Service, Surat / Kamal Ram Ratan Bhutra, Surat V/s S. Majumdar & Co., Kolkata | 02.15 p.m. |
| 30 | 1706457/30 | Opp. No. AMD-757473 | A.R. Shah & Co., Ahmedabad / Smt. Jyotsnaben S. Patel, Ahmedabad V/s Kamal V. Verma Advocate, Kutch / Ankur Chemfood Products (Guj.) Ltd., Kachchh | 02.15 p.m. |
| 31 | 1308814/03 | Opp. No. AMD-230601 | G. D. Bansal & Associates, Jaipur / Poonam Chand Jain, Jaipur V/s Suresh & Co., Mumbai / Kuber Tobacco Products Pvt. Ltd., Delhi | 02.15 p.m. |
| 32 | 1308624/05 | Opp. No. AMD-199746 | Cadila Pharmaceuticals Ltd., Ahmedabad V/s Vishesh & Associates, Mumbai / Alkem laboratories Ltd., Mumbai | 02.15 p.m. |
| 33 | 1316535/03 | Opp. No. AMD-222405 | D. C. Dani & Associates, Ahmedabad / Dineshkumar Chimanlal Prajapati, Kheda V/s Y. J. Trivedi & Co., Ahmedabad / Nirma Limited, Ahmedabad | 02.15 p.m. |
| 34 | 1330437/25 | Opp. No. AMD-212375 | Saurabh U. Jhaveri, Surat / Girdhar Morandmal Basrani, Surat V/s Sanjay V. Parikh, Surat / Kanaiya Fashion, Surat | 02.15 p.m. |
| 35 | 1318608/05 | Opp. No. AMD-714093 | R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad | 02.15 p.m. |

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| | | | V/s Asian Patent Bureau, Mumbai / Centaur Pharmaceuticals Private Limited, Mumbai | |
| 36 | 1634855/07 | Opp. No. AMD-745287 | Speedwell Abrasives (p) Ltd., Jamnagar V/s Jasani & Company, Rajkot / R. Nitin & Company, Rajkot | 02.15 p.m. |
| 37 | 1634849/19 | Opp. No. AMD-745120 | T. C. Patel & Co., Ahmedabad / Lexus Ceramic Pvt. Ltd., Morbi V/s Kochhar & Co., Gurgaon | 02.15 p.m. |
| 38 | 1636073/29 | Opp. No. AMD-744506 | A.R. Shah & CO., Ahmedabad / Ashraf Haji Musa Dhantiya, Panchmahal V/s Lalji Advocates, Delhi / Sugan Chand Murari Lal, Delhi | 02.15 p.m. |
| 39 | 1634846/03 | Opp. No. AMD-744294 | Parker & Parker Company, Ahmedabad / Bharatbhai Amrutlal Patel, Ahmedabad V/s Allwin Pharmaceuticals (India) Ahmedabad | 02.15 p.m. |
| 40 | 1635196/06 | Opp. No. AMD-747336 | Tradesafe, Jamnagar / Amul Industries Private Limited, Rajkot V/s Nanavati & Nanavati Advocates, Ahmedabad / Kaira District Co-Operative Milk Producers Union Ltd., Anand | 02.15 p.m. |

DATE OF HEARING 24.06.2019

| Sr. No. | Application /R. T. M. No. | Opp./Rect. No. | Name of Parties | Time |
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| 1 | 544717/05 | Opp. No. AMD-50729 | Fatehchand C. Shah & Co., Mumbai / Rangoon Chemical Works Pvt. Limited, Surat V/s Krishna & Saurastri, Mumbai | 11.00 a.m. |
| 2 | 411410/24 | Opp. No. AMD-510 | R. R. Shah & Co., Ahmedabad / Shri Dinesh Mills Limited, Vadodara V/s M/s. Arora Registration Service, Amritsar / M/s. Dinesh Woollen & Silk Mills, Amritsar | 11.00 a.m. |
| 3 | 721299/11 | Rect. No. AMD-225449 | M/s. M. P. Mirchadani & Co., Mumbai / Anchor Electricals Pvt. Ltd., Mumbai V/s Gautam & Co., Mumbai / Cello Plastic Industrial Works, Mumbai | 11.00 a.m. |
| 4 | 1323398/05 | Opp. No. AMD-208851 | Jaya A. Manghwani, Mumbai / M/s. Mehta Surgicare Pvt. Ltd., Rajkot V/s M/s. The Calcutta Trade Mark Co., Delhi / M/s. Chetna Polytex Private Limited, New Delhi | 11.00 a.m. |
| 5 | 1613328/05 | Opp. No. AMD-743768 | Jaya A. Manghwani, Mumbai / Mehta Herbals Pvt. Ltd., Rajkot V/s Medley Pharmaceuticals Limited, Mumbai | 11.00 a.m. |
| 6 | 930983/20 | Opp. No. AMD-710194 | Madamsar & Co., New Delhi / Rosecoir Foam (p) Ltd., Bhiwadi V/s Vivek Aggarwal, Delhi / Coco International Limited, Delhi | 11.00 a.m. |

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| 7 | 980737/05 | Opp. No. AMD-62488 | Y. J. Trivedi & Company, Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s Vishesh & Associates, Mumbai / Glenmark Pharmaceuticals Ltd., Mumbai | 11.00 a.m. |
| 8 | 980737/05 | Opp. No. AMD-62103 | Jatin Y. Trivedi & Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s L. S. Davar & Co., Kolkata | 11.00 a.m. |
| 9 | 915557/18 | Opp. No. AMD-121283 | M/s. Sanjay Drashtee & Co., Surat / M/s. Asim Plast Private Limited, Surat V/s M/s. Rajesh Kumar S., Mumbai / M/s. Reliance Industries Limited, Mumbai | 11.00 a.m. |
| 10 | 915557/18 | Opp. No. AMD-133723 | M/s. Sanjay Drashtee & Co., Surat / M/s. Asim Plast Private Limited, Surat V/s M/s. Rajesh Kumar S., Mumbai / M/s. Reliance Industries Limited, Mumbai | 11.00 a.m. |
| 11 | 772586/30 | Opp. No. AMD-733294 | Y. J. Trivedi & Co., Ahmedabad / Shri Patel Nathbhai Haribhai, Unjha V/s Jasani & Company, Rajkot / Rajkot District Co-Operative Milk Producers Union Limited, Rajkot | 11.00 a.m. |
| 12 | 571672/30 | Opp. No. AMD-728631 | Delhi Registration Service, Delhi / Mahendra Kumar Garg, Nasirabad V/s G. S. Rijhwani & Co., Mumbai / Ganesh Tea Enterprises, Dombivli | 11.00 a.m. |
| 13 | 571672/30 | Opp. No. AMD-726991 | Delhi Registration Service, Delhi / Mahendra Kumar Garg, Nasirabad | 11.00 a.m. |

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| | | | V/s Khaitan & Co. LLP, Kolkata / Ganesh Wheat Products Private Limited, Kolkata | |
| 14 | 1168117/06 | Opp. No. AMD-178624 | Tradesafe, Jamnagar / Modi Saifuddin Asgarali, Jamnagar V/s Ashoka Trade Marks Co., New Delhi / Archies Limited, New Delhi | 11.00 a.m. |
| 15 | 1100208/34 | Opp. No. AMD-227107 | Bochasanwasi Shri Akshar Purushottam Swaminarayan Sanstha, Ahmedabad V/s Vidhani Trade Marks Co., New Delhi / Surendra Enterprises, Farrukhabad | 11.00 a.m. |
| 16 | 1108429/05 | Opp. No. AMD-722661 | Jatin Y. Trivedi, Ahmedabad / Meghmani Industries Limited, Ahmedabad V/s Mohan Associates, Tamilnadu / Vijayalakshmi Insecticides & Pesticides Limited, Hyderabad | 11.00 a.m. |
| 17 | 1159190/05 | Opp. No. AMD-202692 | Tradesafe, Ahmedabad / Zenith Healthcare Limited, Ahmedabad V/s D. Sen & Co., Calcutta / Klar Sehen Pvt. Ltd., Calcutta | 11.00 a.m. |
| 18 | 1136826/19 | Opp. No. AMD-163708 | Hiral C. Joshi, Mumbai / Sanyo Cera Tiles Pvt. Ltd., Himmatnagar V/s S. Majumdar & Co., Kolkata | 11.00 a.m. |
| 19 | 1101814/12 | Opp. No. AMD-193550 | Shri Sanjay Kumar Shah, Hapur V/s Manoj G. Menda Advocate, Mumbai / Ajanta Pharma Limited, Mumbai | 11.00 a.m. |

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| 20 | 1111931/01 | Opp. No. AMD-191361 | Chetna Naresh Kothari, Rajkot V/s R. K. Dewan & Co., Mumbai / Visen Industries Limited, Mumbai | 11.00 a.m. |
| 21 | 1317071/12 | Opp. No. AMD-205161 | Tradesafe, Jamnagar / Jayesh Knitting Pvt. Ltd., Jamnagar V/s Ambu Motorcycles, New Delhi | 02.15 p.m. |
| 22 | 1317071/12 | Opp. No. AMD-205153 | Tradesafe, Jamnagar / Jayesh Knitting Pvt. Ltd., Jamnagar V/s Delhi Registration Services, Delhi / Sameer Udyog, New Delhi | 02.15 p.m. |
| 23 | 1328363/02 | Opp. No. AMD-204706 | Tradesafe, Jamnagar / Asian Colour Co., Ahmedabad V/s Arjun T. Bhagat & Co., Mumbai / Asian Paints (India) Limited, Mumbai | 02.15 p.m. |
| 24 | 1328363/02 | Opp. No. AMD-205842 | Tradesafe, Jamnagar / Asian Colour Co., Ahmedabad V/s Jasani & Company / Asian Lime, Rajkot | 02.15 p.m. |
| 25 | 1216843/30 | Rect. No. AMD-263057 | Jatin Y. Trivedi, Ahmedabad / Jivraj Tea Limited, Surat V/s H. K. Acharya & Company, Ahmedabad / Shah Jivraj Nanchand & Sons, Udhna | 02.15 p.m. |
| 26 | 1216842/30 | Rect. No. AMD-263058 | Jatin Y. Trivedi, Ahmedabad / Jivraj Tea Limited, Surat V/s H. K. Acharya & Company, Ahmedabad / Shah Jivraj Nanchand & Sons, Udhna | 02.15 p.m. |
| 27 | 1231038/31 | Opp. No. AMD-206312 | Manish Agarwal, Agra / Shri Dau Dayal, Bharatpur V/s | 02.15 p.m. |

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| | | | The Kotty, Kanpur / Harish Kumar, Kanpur | |
| 28 | 1232542/30 | Opp. No. AMD-189118 | J. T. Trivedi & Associates, Ahmedabad / Rohit K. Dedhiya, Ahmedabad V/s Saikrishna & Associates, Noida / L. T. Overseas Ltd., New Delhi | 02.15 p.m. |
| 29 | 1230845/30 | Opp. No. AMD-197740 | G. D. Bansal & Associates, Jaipur / Ramesh Chand Vijayavargiya, Jaipur V/s Madamser & Co., New Delhi / Avon Cycles Limited, Ludhiana | 02.15 p.m. |
| 30 | 1340060/11 | Opp. No. AMD-214389 | H. K. Acharya & Company, Ahmedabad / Hansrajbhai Bhavanbhai Halpara, Rajkot V/s Lex Orbis, New Delhi | 02.15 p.m. |
| 31 | 1508702/05 | Opp. No. AMD-727132 | D. C. Dani & Associates, Ahmedabad / Viva Laboratories, Pvt. Ltd., Kalol V/s VHB Lifesciences Ltd., Mumbai | 02.15 p.m. |
| 32 | 1508636/05 | Opp. No. AMD-725687 | Tradesafe, Jamnagar / Smt. Sangeeta Pankaj Pandya, Baroda V/s De Penning & De Penning, Kolkata | 02.15 p.m. |
| 33 | 1509816/30 | Opp. No. AMD-740817 | G. D. Bansal & Associates, Jaipur / Suman Devi Goyal, Sikar V/s Mace Corporate Associate, New Delhi / Rajan Jhiriwal, Alwar | 02.15 p.m. |

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| 34 | 1509816/30 | Opp. No. AMD-740281 | G. D. Bansal & Associates, Jaipur / Suman Devi Goyal, Sikar V/s K & S Partners, Gurgaon | 02.15 p.m. |
| 35 | 1508702/05 | Opp. No. AMD-727945 | D. C. Dani & Associates, Ahmedabad / Viva Laboratories, Pvt. Ltd., Kalol V/s Anand & Anand, New Delhi | 02.15 p.m. |
| 36 | 1494467/07 | Opp. No. AMD-727735 | Gautam & Company, Jaipur / Suman Dugar, Jaipur V/s The Acme Company, New Delhi / Hotline Switchgear & Controls, Noida U.P. | 02.15 p.m. |
| 37 | 1471003/30 | Opp. No. AMD-727979 | R. R. Shah & Co., Ahmedabad / Komal Kalpesh Maksana, Surendranagar V/s Anand & Anand, Mumbai | 02.15 p.m. |
| 38 | 1445541/42 | Opp. No. AMD-716111 | G. D. Bansal, Jaipur / Rajendra Kumar Sancheti, Jaipur V/s Remfry & Sagar, Gurgaon | 02.15 p.m. |
| 39 | 1410218/03 | Opp. No. AMD-715322 | Chhogalal Motilal Maru, Bharuch V/s Loyal Registration, NCR Delhi / R S W M Limited, Noida | 02.15 p.m. |
| 40 | 1410218/03 | Opp. No. AMD-713066 | Chhogalal Motilal Maru, Bharuch V/s Trade Mark Protec Company, New Delhi / Three-N- Products Pvt. Ltd., New Delhi | 02.15 p.m. |
| 41 | 3863108/29 | Opp. No. AMD-950965 | Mr. Prakash Javaria Advocate, Udaipur / M/s. Lakecity Grah Udyog, Udaipur | 02.15 p.m. |

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| | | | V/s Mr. Gaurav Soni, Ahmedabad / M/s. Lakecity Grah Udyog, Udaipur | |
| 42 | 1410218/03 | Opp. No. AMD-713066 | Mr. Prakash Javaria Advocate, Udaipur / Rita Tamboli, Udaipur V/s Mr. Gaurav Soni, Ahmedabad / M/s. Lakecity Grah Udyog, Udaipur | 02.15 p.m. |

DATE OF HEARING 25.06.2019

| Sr. No. | Application /R. T. M. No. | Opp./Rect. No. | Name of Parties | Time |
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| 1 | 605429/05 | Opp. No. AMD-61165 | Y. J. Trivedi & Company, Ahmedabad / Ketan Raja Anibhai Patel, Kadi V/s Eastern Medikit Ltd., Delhi | 11.00 a.m. |
| 2 | 997715/34 | Opp. No. AMD-203267 | R. R. Shah & Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad | 11.00 a.m. |
| 3 | 541932/05 | Opp. No. AMD-51061 | Y. J. Trivedi & Co., Ahmedabad / Cadila Chemicals Limited, Ahmedabad V/s Vishesh & Associates, Mumbai / Alkem Laboratories Limited, Bombay | 11.00 a.m. |
| 4 | 469383/30 | Opp. No. AMD-780 | Y. J. Trivedi & Co., Ahmedabad / Ravjibhai Shanabhai Patel, Vasad V/s | 11.00 a.m. |

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| | | | Anand & Anand, Chennai / Sri Ganeshram & Company, Chennai | |
| 5 | 779508/29 | Opp. No. AMD-153560 | P. K. Arora, Agra / Sunita Rani Agarwal, Bharatpur V/s Singh & Singh Law Firm LLP, New Delhi / Sachdeva & Sons, Amritsar | 11.00 a.m. |
| 6 | 742110/29 | Opp. No. AMD-91273 | Chetan P. Pajwani Advocates, Rajkot / Ramniklal Gordhandas Popat, Rajkot V/s Manoj G. Menda Advocate, Mumbai / Go Go Snacks, Mumbai | 11.00 a.m. |
| 7 | 742112/29 | Opp. No. AMD-92434 | Chetan P. Pajwani Advocates, Rajkot / Ramniklal Gordhandas Popat, Rajkot V/s Manoj G. Menda Advocate, Mumbai / Go Go Snacks, Mumbai | 11.00 a.m. |
| 8 | 742111/29 | Opp. No. AMD-92429 | Chetan P. Pajwani Advocates, Rajkot / Ramniklal Gordhandas Popat, Rajkot V/s Manoj G. Menda Advocate, Mumbai / Go Go Snacks, Mumbai | 11.00 a.m. |
| 9 | 934861/05 | Opp. No. AMD-246773 | Jatin Y. Trivedi, Ahmedabad / Kaushikdhar Bhanudhar Bhatt, Kheda V/s Mangla Registration Service, Delhi / Panacea Biotec Ltd., New Delhi | 11.00 a.m. |
| 10 | 506336/29 | Rect. No. AMD-56138 | Mr. Prakash Javaria Advocate, Udaipur / M/s. Singhvi Oil Industries, Udaipur V/s M/s. Indus, Ahmedabad / M/s. Mittal Industries, Kekri | 11.00 a.m. |

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| 11 | 1231996/16 | Opp. No. AMD-206273 | Hiral Chandrakant Joshi, Bhavnagar V/s Man Mohan Singh, New Delhi | 11.00 a.m. |
| 12 | 1231977/05 | Opp. No. AMD-195217 | Hiral Chandrakant Joshi, Mumbai V/s International Trade Marks Bureau, Mumbai / Lupin Limited, Mumbai | 11.00 a.m. |
| 13 | 1231977/05 | Opp. No. AMD-195171 | Hiral Chandrakant Joshi, Mumbai V/s Cadila Pharmaceuticals Ltd., Ahmedabad | 11.00 a.m. |
| 14 | 1233256/05 | Opp. No. AMD-185437 | Hiral Chandrakant Joshi, Mumbai / Dava Bazar, New Delhi V/s Neon Laboratories Limited, Mumbai | 11.00 a.m. |
| 15 | 1233256/05 | Opp. No. AMD-186463 | Hiral Chandrakant Joshi, Mumbai / Dava Bazar, New Delhi V/s International Trade Marks Bureau, Mumbai / FDC Ltd., Mumbai | 11.00 a.m. |
| 16 | 1226655/25 | Opp. No. AMD-192263 | R. R. Shah & Co., Ahmedabad / Rang Bandhej Pvt. Ltd., Ahmedabad V/s G. S. Rijhwani & Co., Mumbai / Rang Bandhej, Indore | 11.00 a.m. |
| 17 | 1231819/05 | Opp. No. AMD-186375 | M. P. Mirchandani & Co., Mumbai / Ayulabs Pvt. Ltd., Rajkot V/s Trade Mark Protec Company, New Delhi / Three-N- Products Pvt. Ltd., New Delhi | 11.00 a.m. |
| 18 | 1231819/05 | Opp. No. AMD-184743 | M. P. Mirchandani & Co., Mumbai / Ayulabs Pvt. Ltd., Rajkot | 11.00 a.m. |

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| | | | V/s Kayser & Company, Mumbai / Biologicals E. Ltd., Mumbai | |
| 19 | 1233124/05 | Opp. No. AMD-218020 | Mr. Chandrakant M. Joshi, Mumbai / M/s. PCI Healthcare Private Limited, Mumbai V/s M/s. Lalji Advocates, Delhi / M/s. BRD Medi Labs, Himanchal Pradesh | 11.00 a.m. |
| 20 | 1233147/05 | Opp. No. AMD-188473 | Mr. Chandrakant M. Joshi, Mumbai / M/s. PCI Healthcare Private Limited, Mumbai V/s M/s. J. T. Jhala & Co., Ahmedabad / M/s. Eden Health Care Private Limited, Ahmedabad | 11.00 a.m. |
| 21 | 1305919/24 | Opp. No. AMD-193420 | Reliance Industries Ltd., Ahmedabad V/s Anand & Anand, New Delhi / M & B Footwear (P) Ltd., Noida | 02.15 p.m. |
| 22 | 1305345/20 | Opp. No. AMD-211691 | J. D. Shah & Associates, Vadodara / Bankingkumar Veljibhai Patel, Surat V/s Arjun T. Bhagat & Co., Mumbai / Crystal Cook-N-Serve Products Pvt. Ltd., Rajkot | 02.15 p.m. |
| 23 | 1328713/25 | Opp. No. AMD-226967 | Rajendra H. Bhansali, Ahmedabad / Charchit Apparels Pvt. Ltd., Ahmedabad V/s Inttl Advocare, N. Delhi | 02.15 p.m. |
| 24 | 1328362/02 | Opp. No. AMD-205843 | Tradesafe, Jamnagar / Asian Colour Co., Ahmedabad V/s Jasani & Company, Rajkot / Asian Lime, Rajkot | 02.15 p.m. |

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| 25 | 1328362/02 | Opp. No. AMD-204705 | Tradesafe, Jamnagar / Asian Colour Co., Ahmedabad V/s Arjun T. Bhagat & Co., Mumbai / Asian Paints (India) Limited, Mumbai | 02.15 p.m. |
| 26 | 1043663/29 | Opp. No. AMD-171744 | Vidhani Trade Mark Co., New Delhi / Nrender Shah, Jodhpur V/s Delhi Registration Services, Delhi / Sona Spices Pvt. Ltd., Chandigarh | 02.15 p.m. |
| 27 | 1048496/05 | Opp. No. AMD-228350 | G. D. Bansal, Jaipur / Smt. Pushpa Sharma, Jaipur V/s Shalina Laboratories Pvt. Ltd., Mumbai | 02.15 p.m. |
| 28 | 1051207/05 | Opp. No. AMD-717817 | G. D. Bansal, Jaipur / Rajeev Bubber, Jaipur V/s G. Ramji Advocate, Chennai / Bafna Pharmaceuticals Limited, Chennai | 02.15 p.m. |
| 29 | 1000081/06 | Opp. No. AMD-199527 | Rajendra R. Raval, Jamnagar / Yogesh B. Patel, Jamnagar V/s Jasani & Company, Rajkot / Diamond Brass Industries, Jamnagar | 02.15 p.m. |
| 30 | 1000344/02 | Opp. No. AMD-161410 | Jatin Y. Trivedi, Ahmedabad / Jayprakash Maneklal Patel, Ahmedabad V/s Remfry & Sagar, Gurgaon | 02.15 p.m. |
| 31 | 1409946/03 | Opp. No. AMD-719528 | Y. J. Trivedi & Co., Ahmedabad / Paras Pharmaceuticals Ltd., Ahmedabad V/s Remfry & Sagar, Gurgaon / Procter & Gamble Home Products Limited, Mumbai | 02.15 p.m. |

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| 32 | 1420133/03 | Opp. No. AMD-714216 | Malaji Lakhaji Maru, Nadiad V/s Mohan Associates, Chennai / Cavinkare Private Limited, Chennai | 02.15 p.m. |
| 33 | 1433971/26 | Opp. No. AMD-717840 | M/s. K. C. Patel & Co., Ahmedabad / Romil B Vanawala, Surat V/s M. P. Mirchandani & Co., Mumbai / Anchor Electronics & Electricals Pvt. Ltd., Mumbai | 02.15 p.m. |
| 34 | 1625562/10 | Opp. No. AMD-745212 | Y. J. Trivedi & Co., Ahmedabad / Sanket Champakbhai Shah, Ahmedabad V/s R. K. Dewan & Company, Mumbai / Planet M. Retail Limited, Mumbai | 02.15 p.m. |
| 35 | 1605469/33 | Opp. No. AMD-742920 | Y. J. Trivedi & Co., Ahmedabad / Mr. Janmejy Rajnikant Vyas, Ahmedabad V/s Kayser & Co., Mumbai / Retro Foods Pvt. Ltd., Mumbai | 02.15 p.m. |
| 36 | 1616311/07 | Opp. No. AMD-743204 | K. C. Patel & Co., Ahmedabad / Kody Equipment Pvt. Ltd., Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Nugen Machineries Ltd., Changodare | 02.15 p.m. |
| 37 | 1427900/14 | Opp. No. AMD-714922 | Tradesecc Intellectual Property Organisation Pvt. Ltd., Ahmedabad / M/s. Narendrabhai P. Sejpal, Rajkot V/s M/s. Anand & Anand, New Delhi | 02.15 p.m. |
| 38 | 894471/05 | Opp. No. AMD-228753 | Subhashchandra V. Purohit, Ahmedabad / Nandkishor Ramkumarji Maheshwari, Baroda V/s | 02.15 p.m. |

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| | | | Asian Patent Bureau, Mumbai / Group Pharmaceuticals Ltd., Maharashtra | |
| 39 | 916460/24 | Opp. No. AMD-230013 | Jatin Y. Trivedi, Ahmedabad / Azure Fabrics Pvt. Ltd., Ahmedabad V/s Chandrakant M. Joshi, Mumbai | 02.15 p.m. |
| 40 | 916460/24 | Opp. No. AMD-233841 | Jatin Y. Trivedi, Ahmedabad / Azure Fabrics Pvt. Ltd., Ahmedabad V/s AZB & Partners, Mumbai / Raymond Limited, Maharashtra | 02.15 p.m. |
